

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/52169/2024	ANAND GRANITES EXPORTS PRIVATE LIMITED,CHENNAI VS PRABHUDAYAL AGRAWAL	CHENNAI RANJAN DEO VS	// ( //	AOR20220001593C202400033
2	D-BLAPL/37800/2024	MANTU@PRAVAT DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /328 /2022 ( //	AOD20240000001C202400385
3	D-BLAPL/37805/2024	ABHISHEK DHAL VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /468 /2024 ( //	AOR20220000138C202400019
4	D-BLAPL/37806/2024	MANGAL BANKIRA VS STATE OF ODISHA	ASHWARIYA DASH VS	KALINGA NAGAR /235 /2024 ( //	AOR20220001665C202400077
5	D-BLAPL/37808/2024	CHAPU @ CHITAN ROUT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KHAMAR /268 /2024 ( //	
6	D-BLAPL/37818/2024	DINESH BABU VELLAISAMY@DHINESH BABU SV VS STATE OF ODISHA	RAJJEET ROY VS	CYBER CRIME AND ECONOMIC OFFENCE /480024 ( //	AOR20220001462C202400044
7	D-BLAPL/37820/2024 BLAPL/12705/2024	JAGA@JAGAN SETHY@SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /420 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000495/2024	AOD20240000242C202400060
8	D-BLAPL/37822/2024	SANTOSH PATRA @ SANTU VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	AIR FIELD P.S. /248 /2024 ( //	
9	D-BLAPL/37826/2024	MANOJ PAIKARAYA @ MANOJ PAIKARAY VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	SATYABADI /357 /2024 ( //	
10	D-BLAPL/37829/2024	TURI KANDEYAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /64 /2023 ( //	
11	D-BLAPL/37830/2024	RAM SING GUNDUA @ BHASLO VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /64 /2023 ( //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/37831/2024	DEEPAK KUMAR VS STATE OF ODISHA	DAYANIDHI MISHRA VS	ADVA /49 /2023 () //	
13	D-BLAPL/37842/2024	HEMRAJ PATEL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /101 /2023 () //	
14	D-BLAPL/37845/2024	AJAYA NAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /666 /2023 () //	
15	D-BLAPL/37847/2024	BHARAT TARINI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /348 /2022 () //	
16	D-BLAPL/37850/2024	CHAMARU @ PINTU @ RAMCHARAN SINDHRI VS STATE OF ODISHA	GOKULANANDA SAHU VS	LARAMBA /138 /2024 () //	
17	D-BLAPL/37852/2024	CHAMARU @ PINTU @ RAMCHARAN SINDHRI VS STATE OF ODISHA	GOKULANANDA SAHU VS	LARAMBA /139 /2024 () //	
18	D-BLAPL/37853/2024	KUMUD BISWAS @ CHHOTU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	M.V.79 /124 /2022 () //	
19	D-BLAPL/37855/2024	ASHOK KUMAR ROY @ ASHOK RAY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KORAPUT TOWN /291 /2023 () //	
20	D-BLAPL/37862/2024	KALIA SETHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /422 /2024 () //	AOD20240000242C202400061
21	D-BLAPL/37864/2024	SEVANANDA BADARAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400201
22	D-BLAPL/37865/2024	SURENDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400200
23	D-BLAPL/37868/2024	SELVAKUMAR	MAHES DAS	BALLIGUDA /75 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37869/2024	LILA @ LALAI @ ASUTOSH SWAIN	MAHES DAS	PATTAMUNDAI RURAL PS /422 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/37870/2024	ASHOK KUMAR SAHU	HIMANSHU SEKHAR MISHRA	BOLANGIR SADAR /502 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37872/2024	PAPU @ PRAFULLA MALLIK	PANCHANAN PANIGRAHI	SORO /607 /2024	AOD20240000001C202400386
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37874/2024	AKSHAYA @ HIMESH NAYAK	MAHES DAS	TUMUDIBANDHA /77 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37877/2024	ARMAN QURESHI	DEVASHIS PANDA	PLANTSITE /335 /2021	AOR20220001247C202400034
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37884/2024	SARAT NAYAK @ MADHIA	BHABANI SHANKAR DASPARIDA	BANSADA /119 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/37885/2024	NILU @ RANJIT SWAIN	ASHOK KUMAR PRADHAN	KAKATAPUR /197 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/37889/2024	REETI HARIJAN @ REETI @ RATHIKESHAN HARIJAN	SORAKESHAN DWIBEDI	BIJEPUR /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/37890/2024	DIGAMBAR PRADHAN	AMITAV TRIPATHY	ODAGAON /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/37891/2024	KUMA @ KISHORE TARAI	MANAS KUMAR CHAND	NACHUNI /199 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/37893/2024	KUNA BEHERA	MANAS KUMAR CHAND	TANGI (KHURDA) /833 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/37894/2024	STATE OF ODISHA GURUDEV BAG VS	PABITRA KUMAR NAYAK VS	// BELPAHAR /166 /2023 ()	
36	D-BLAPL/37898/2024	STATE OF ODISHA PABITRA MOHAPATRA @ BABU VS	SANGRAMJIT PANDA VS	// KHANDAGIRI P.S. /738 /2024 ()	
37	D-BLAPL/37901/2024	STATE OF ODISHA ASHUTOSH MOHANTY VS	SUBHRAJIT SAHOO VS	// BADAGODA P.S. /722 /2024 ()	
38	D-BLAPL/37907/2024	STATE OF ODISHA BISEI MUNDA VS	SK. ZAFARULLA VS	// BAMBARI /96 /2023 ()	
39	D-BLAPL/37910/2024	STATE OF ODISHA RAJU @ KHIROD NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /922 /2024 ()	
40	D-BLAPL/37914/2024	STATE OF ODISHA GANGA NAYAK VS	DUSHMANTA KUMAR BISWAL VS	// KUMBHARAPARA /199 /2023 ()	AOR20220001297C202400131
41	D-BLAPL/37917/2024	STATE OF ODISHA SATU PRASKA VS	T.NARAYANA MURTY VS	// NARAYANPATNA /41 /2024 ()	AOR20220002995C202400104
42	D-BLAPL/37918/2024	STATE OF ODISHA PRAVAT NAIK VS	BIBHUTI BHUSAN SWAIN VS	// TALCHER TOWN /697 /2022 ()	
43	D-BLAPL/37920/2024	STATE OF ODISHA SIBASANKAR SAHOO VS	SURYAKANTA DWIBEDI VS	// BANSADA /364 /2024 ()	
44	D-BLAPL/37921/2024	STATE OF ODISHA SOVAN MOHAPATRA VS	SIDDHARTHA PRASAD MISHRA VS	// AIRPORT /215 /2024 ()	
45	D-BLAPL/37935/2024	STATE OF ODISHA RAGHU @ DEBENDRA SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// SPL.TASK FORCE /21 /2022 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/37937/2024	S.K.SAKIL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BALIANTA P.S. /593 /2024 () //	
47	D-BLAPL/37939/2024	ASHOK BARAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BALIANTA P.S. /593 /2024 () //	
48	D-BLAPL/37942/2024	LAXMIDHAR SWAIN @ KALU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SPL.TASK FORCE /11 /2022 () //	
49	D-BLAPL/37946/2024	BULU BARIK @ ARUNA BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /705 /2024 () //	
50	D-BLAPL/37948/2024	ANISH KHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHAIRA /8 /2024 () //	
51	D-BLAPL/37957/2024	MILU @ LAXMIDHAR MALLIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /384 /2024 () //	
52	D-BLAPL/37958/2024	UGRASEN PALEI VS STATE OF ODISHA	DIGAMBAR SETHI VS	HARICHANDANPUR /174 /2022 () //	
53	D-BLAPL/37973/2024	BASANTI DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	KENDRAPARA SADAR /325 /2023 () //	
54	D-BLAPL/37977/2024	RUCHIRA BEHERA @ RUCHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /249 /2024 () //	
55	D-BLAPL/37980/2024	PRASANTA MAHAKUD @ BEDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /249 /2024 () //	
56	D-BLAPL/37981/2024	RAMESH NAIK @ KUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /249 /2024 () //	
57	D-BLAPL/37985/2024	CHANDAN SAHU	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /249 /2024	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/37988/2024	AMIT KUMAR SAHA	BISWORANJAN SWAIN	SECTOR-7 /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/37992/2024	TRIPURA NAIK @ BATA	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /249 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/37996/2024	AJIT SAHU	CHIRANJIB ROUT	N.T.P.C. /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/38010/2024	AMIT GHOSH @ PRADEEP GHOSH	DIPTIREKHA NANDA	BRAJARAJNAGAR /249 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/38012/2024	SUSHANTA KUMAR DAS	AKSHAYA KUMAR SAHOO	GOPALPUR /173 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMP/52190/2024	DIPTI PRAKASH LENKA	SAUVAGYA RANJAN JENA	//	
		VS	VS	()	
		RATNAKAR PRADHAN		//	
64	D-CMP/52256/2024	NALLA GOVIND RAO	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
		NILLA MAHESWAR RAO		//	
65	D-CMP/52258/2024	PRADEEP KUMAR KAR	MAHESWAR MOHANTY	//	
		VS	VS	()	
		GOURANGA CHARAN KAR		//	
66	D-CMP/52300/2024	SOUBHAGYA SAHOO	BIBEKANANDA BAISAKH	//	
		VS	VS	()	
		MANOJ @ MANORANJAN SAHOO		//	
67	D-CMP/52314/2024	SATYAJIT PATTNAIK	TANMAY MISHRA	//	
		VS	VS	()	
		PRITI MANJARI PATNAIK		//	
68	D-CMP/52346/2024	SUBASH CHANDRA SAHOO	SUVASHISH PATTANAIAK	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		KHIROD CHANDRA PARIDA		//	
69	D-CMP/52350/2024	M/S. SENBO ENGINEERING LTD., KOLKATA	NIROD KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
70	D-CMP/52403/2024	BHARAT SAHU	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		PRADUMNYA KUMAR SATPATHY		//	
71	D-CMP/52410/2024	DAMAYANTI SAHOO	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		AKULA CHARAN DAS		//	
72	D-CONTC/52207/2024	ARDHENDU SARANGI	ADV.	//	
	CONTC/8168/2024	VS	VS	0	
		GIRISH S.N., I.A.S,		//	
73	D-CONTC/52213/2024	MANOJ KUMAR JENA	ADV.	//	
	CONTC/8169/2024	VS	VS	0	
		BISWANATH SAHU, O.E.S (1)		//	
74	D-CONTC/52217/2024	SUKUMAR RAY	ADV.	//	
	CONTC/8170/2024	VS	VS	0	
		BISWANATH SAHU, O.E.S. (1)		//	
75	D-CONTC/52226/2024	GURUDEV SINGH	ADV.	//	
		VS	VS	0	
		SUDAKSHYA PATEL, ADDITIONAL TAHASILDAR, ROURKELA		//	
76	D-CONTC/52229/2024	SABITRI HEMBRAM	ADV.	//	
		VS	VS	0	
		ARUN KUMAR RAY, IPS, CUTTACK		//	
77	D-CONTC/52245/2024	SASMITA PRADHAN	ADV.	//	
		VS	VS	0	
		UDAY A. KAOLE, CHAIRMAN-CUM-MANAGING DIRECTOR, MCL (HQ), SAMBALPUR		//	
78	D-CONTC/52246/2024	ARATI RAY	MAHES DAS	//	
		VS	VS	0	
		MRUTYUNJAYA TRIPATHY, OAS		//	
79	D-CONTC/52257/2024	SHIBASIS PATRA	ADV.	//	
		VS	VS	0	
		DR. GOURABAMAYA PRADHAN, SUB-COLLECTOR-CUM-CHAIRMAN, KUCHINDA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/52286/2024	SARAT CHANDRA SWAIN VS YAMINI SARANGI, STATE PROJECT DIRECTOR, OSEPA	ADV VS	// 0	AOD2024000001C202400387
81	D-CONTC/52316/2024	ASHWINI KUMAR SAHOO VS SALINI PANDIT, IAS	ADV. VS	// 0	
82	D-CONTC/52317/2024	PADMABATI MAJHI@ BHOI VS PRATAP KOTAPALLI, IFS	BISWABIHARI MOHANTY VS	// 0	
83	D-CONTC/52321/2024	ATULYA KUMAR DIP VS LAXMAN BHOI, DEO, SUBARNAPUR	ADV. VS	// 0	
84	D-CONTC/52324/2024	NIRAKAR BARIK VS ANU GARG, ADDL. CHIEF SECY-CUM-PRINCIPAL, SECY, WATER RESOURCES, KHURDA	ADV. VS	// 0	
85	D-CONTC/52326/2024	SUSANTA KUMAR MOHAPATRA VS ANU GARG, ADDL.CHIEF SECY-CUM-PRINCIPAL, SECY, WATER RESOURCES DEPT, KHURDA	ADV. VS	// 0	
86	D-CONTC/52327/2024	KAILASH CHANDRA PANDA VS ANU GARG, IAS	ADV. VS	// 0	
87	D-CONTC/52328/2024	JITENDRA CHOUDHURY VS DEBI DUTTA BISWAL, IFS	ADV. VS	// 0	
88	D-CONTC/52330/2024	SASMITA KANUNGO VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0	
89	D-CONTC/52341/2024	KARTIKA KUMAR PRADHAN VS DHARITRI MISHRA, OAS(S), G.M, OSAMB, BBSR	SWADHIN KESARI SINGH VS	// 0	
90	D-CONTC/52342/2024	BUDHI BAMAN BISWAL VS DHARITRI MISHRA,OAS (S)	SWADHIN KESARI SINGH VS	// 0	
91	D-CONTC/52351/2024	BIJOY KUMAR DASH	ADV.	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SALINI PANDIT, IAS		//	
92	D-CONTC/52352/2024	PITAMBAR PADHY	ADV.	//	
		VS	VS	()	
		SALINI PANDIT, IAS		//	
93	D-CONTC/52370/2024	HEMANTA KUMAR PANI	AMIT KUMAR NATH	//	
		VS	VS	()	
		HEMANT SHARMA, IAS		//	
94	D-CONTC/52373/2024	PRAMOD CHANDRA PRADHAN	AMIT KUMAR NATH	//	
		VS	VS	()	
		HEMANT SHARMA, IAS		//	
95	D-CRLA/37798/2024	ASWANI SAHU	RAJENDRA KUMAR MUND	KESINGA /236 /2015	AOD20230000184C202400010
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/37886/2024	AKASH PODDAR	MANAS KUMAR CHAND	KHETRARAJPUR /247 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/37904/2024	MANGAL MARNDI	SURYAKANTA DWIBEDI	JHARPOKHARIA /107 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/37911/2024	AJIT MAJHI	SURYAKANTA DWIBEDI	PATNAGARH /43 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/37923/2024	HUBILAL NAIK	JNYANANANDA PANDA	JAIPATNA /89 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/37927/2024	NAKULA DIGAL	SUSANTA KUMAR LENKA	TUMUDIBANDHA /62 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/37959/2024	KANHA @ LUCKY @ KALI PRASAD KHORA	TUKUNA KUMAR MISHRA	ORKEL /297 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/37984/2024	KATI BABU @ BIRENDRA BEHERA	SANTOSH KUMAR NANDA	REMUNA /44 /2021	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLA/37998/2024	STATE OF ODISHA AKRURA BISHI VS	SURYAKANTA DWIBEDI VS	// LATHOR /43 /2021 ()	AOR20220001245C202400009
104	D-CRLLP/37807/2024	STATE OF ODISHA STATE OF ODISHA VS	CHITTA RANJAN SWAIN, A.G.A VS	// KHANDAGIRI P.S. /483 /2014 ()	LOD20240000172C202400353
105	D-CRLMC/37819/2024	SNEHASWAKSHYAR SAMAL PRIYABRATA NAYAK VS	SATYAPRAKASH DHAL VS	// RARUAN /103 /2024 ()	AOR20220001446C202400014
106	D-CRLMC/37832/2024	STATE OF ODISHA BASANTA @ BASANT MUNDA VS	BHOJARAJ SETH VS	// JONK /192 /2024 ()	
107	D-CRLMC/37838/2024	STATE OF ODISHA SWAPANIL SAHOO VS	DEBA PRASAD DAS VS	// MAHILA PS,SEC-3,ROURKELA /17 /2022 ()	
108	D-CRLMC/37839/2024	STATE OF ODISHA BIJAY KUMAR PAHI VS	ARIJEET MISHRA VS	// JAJPUR TOWN /356 /2022 ()	
109	D-CRLMC/37849/2024	STATE OF ODISHA NISHANT PRAKASH JAISWAL VS	PABITRA KUMAR PAIK VS	// EOW,BHUBANESWAR /21 /2022 ()	
110	D-CRLMC/37857/2024	STATE OF ODISHA JUBATI KANHAR VS	AMULYA RATNA PANDA VS	// //0 ()	
111	D-CRLMC/37859/2024	STATE OF ODISHA DILLIP KUMAR SWAIN VS	NRUSINGH CH. ROUT VS	// VIGILANCE PS (BERHAMPUR) /1 /2022 ()	
112	D-CRLMC/37861/2024	STATE OF ODISHA(VIG.) MUNNA @ JYOTIRANJAN NAYAK VS	RAMESH CHANDRA MAHARANA VS	// NAYAPALLI P.S. /619 /2022 ()	
113	D-CRLMC/37866/2024 CRLMC/4767/2024	STATE OF ODISHA SOUDAMINI PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// BAIDYANATHPUR /345 /2012 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001683/2012	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/37879/2024	JYOTI MANJARI SAHADEO VS DILLIP KUMAR BHANJADEO	RAKESH BEHERA VS	PALLAHARA /52 /2023 () //	
115	D-CRLMC/37883/2024	SAFARAT KHAN VS STATE OF ODISHA	SURAJ MOHANTY VS	TIGIRIA /61 /2020 () //	
116	D-CRLMC/37909/2024	PREMANANDA PANIGRAHI VS STATE OF ODISHA	KIRTAN DANG VS	/ /0 () //	
117	D-CRLMC/37916/2024	DHANANJAYA SARANGI VS HEMAPRAVA KAR	MANAS KUMAR CHAND VS	/ /0 () //	
118	D-CRLMC/37919/2024	SAMBIT BARMA @ MATIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BANKI /205 /2018 () //	AOR20220001297C202400128
119	D-CRLMC/37922/2024	KALPATARU PANDA VS SANDHYARANI PANDA	SATYABAN SAHOO VS	/ /0 () //	
120	D-CRLMC/37926/2024	USHARANI SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	/ /0 () //	
121	D-CRLMC/37932/2024	DR.TAVINDER KAUR @ TRVINDER KAUR CHAWLA VS DIPPI KAUR	PRAJIT KUMAR PRADHAN VS	BRAJARAJNAGAR /187 /2019 () //	
122	D-CRLMC/37933/2024	RABINDRA KUMAR SAMAL VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /143 /2016 () //	
123	D-CRLMC/37936/2024	SUNANDA KUMAR MOHANTY @ SUNANDA MOHANTY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	CUTTACK SADAR /143 /2012 () //	
124	D-CRLMC/37941/2024	DAYANIDHI SWAIN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	HANDAPA /66 /2023 () //	
125	D-CRLMC/37951/2024	SRIKANTA SAHU	KOUSIK ANANDA GURU	GOLANTHARA (BERHAMPUR) /182 /2017	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/37962/2024	MADHU @ MADHUSUDAN BEHERA	SIBARANJAN POLAI	KHALLIKOTE /234 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/37964/2024	SUSHIL KUMAR KHATUA @ SUSIL KU. KHATUA	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/37966/2024	MADHU @ MADHUSUDAN BEHERA	SIBARANJAN POLAI	KHALLIKOTE /86 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/37972/2024	MADHU @ MADHUSUDAN BEHERA	SIBARANJAN POLAI	KHALLIKOTE /89 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/37978/2024	SUBHANKAR BAL	MAMTA TRIPATHY	/ /0	
		VS	VS	()	
		ANKITA PARIDA		//	
131	D-CRLMC/37982/2024	DILLIP KUMAR JENA @ DILU	DIBYAJYOTI NAYAK	LAXMISAGAR P.S. /590 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/37990/2024	RAJENDRA NARAYAN DAS	ANANTA NARAYAN PATTANAYAK	BALIANTA P.S. /308 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/37993/2024	GOPINATH PRADHAN @ GOPI NATHA PRADHAN	ANUPAM RATH	NIMAPADA /353 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/37994/2024	PRAVAKAR JENA	KIRTAN BADHEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/38003/2024	ANITA BEHERA	PRAVASH CHANDRA JENA	DHAMNAGAR /54 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/38018/2024	SANJAY SAHU@SANJAY KUMAR SAHU	SHIBANI SHANKAR PRADHAN	/ /0	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
137	D-CRLMP/37799/2024	BIJULI PRADHAN AJIT KUMAR MAJHI VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// // ()	AOR20220002710C202400012
138	D-CRLMP/37827/2024	SUSANTA KUMAR DAS VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	//0 ()	
139	D-CRLMP/37841/2024	PRAKASH VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 ()	
140	D-CRLMP/37846/2024	NANDA KISHORE VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 ()	
141	D-CRLMP/37851/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	//0 ()	
142	D-CRLMP/37950/2024	RAKESH MALLIK VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 ()	
143	D-CRLMP/37954/2024	SARTHAK RANJAN BASANTARA VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 ()	
144	D-CRLMP/37955/2024	MADHAB BEHERA VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 ()	
145	D-CRLMP/37987/2024	URMILA SETHY VS STATE OF ODISHA	BIJAYANANDA DASH VS	//0 ()	
146	D-CRLMP/38016/2024	DEBENDRA KUMAR BILAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BANSADA /106 /2016 ()	
147	D-CRLREV/37821/2024	BISWANATH SAHOO VS ROJANIN SAHOO	LAXMIDHAR DASH VS	//0 ()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLREV/37824/2024	ANUP KUMAR CHOUDHURY VS MADHUSMITA BEHERA	RAMAKRISHNA NAIK VS	// ()	
149	D-CRLREV/37834/2024	BIDHUBHUSAN NAYAK VS STATE OF ODISHA	PRATIK DASH VS	// ()	INFOCITY PS /306 /2022
150	D-CRLREV/37856/2024	BHAGABAN HARIJAN @ BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// ()	UMERKOTE /245 /2013
151	D-CRLREV/37938/2024	RAMA CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// ()	CHATRAPUR /280 /2021
152	D-CRLREV/37997/2024	RASHMI RANJAN SETHY VS SUBASH CH. BISWAL	MAMATA MISHRA VS	// ()	
153	D-CRLREV/38004/2024	HARISH CHHURA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// ()	TITILAGARH /126 /2024
154	D-FAO/52414/2024	M.D., ORISSA STATE ROAD TRANSPORT CORPORATION VS BIRABAR SAHOO	TONA KHAIPRA KASH DAS VS	// ()	
155	D-JCRLA/37803/2024	DURGA CHARAN PARIDA VS STATE OF ODISHA	ADV. VS	// ()	MANCHESWAR P.S. /336 /2018
156	D-JCRLA/37810/2024	RABI @ RABINDRA MALLIK VS STATE OF ODISHA	ADV. VS	// ()	SUKINDA /46 /2023
157	D-JCRLA/37813/2024	SARAT CHANDRA MAHANTA VS STATE OF ODISHA	ADV. VS	// ()	KEONJHAR SADAR /268 /2020
158	D-JCRLA/37815/2024	SUNIL ROUT @ HEMBRAM VS STATE OF ODISHA	ADV. VS	// ()	KAPTIPADA /145 /2019
159	D-JCRLA/37816/2024	DHANURJAYA MAJHI	ADV.	//	UMERKOTE /453 /2021

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-MACA/52183/2024	KAILASH CHANDRA BEHERA	BISHNU BRATA SINGH	//	
		VS	VS	0	
		B. RATHINASWAMY		//	
161	D-MACA/52184/2024	RAJENDRA KUMAR PATRA	BISHNU BRATA SINGH	//	
		VS	VS	0	
		UTKAL HEALTH CARE PVT. LTD., BBSR		//	
162	D-MACA/52269/2024	D.M., M/S ORIENTAL INSURANCE CO. LTD., CUTTACK	DAM ALI KHAN	//	
		VS	VS	0	
		SANTILATA BARIK		//	
163	D-MACA/52288/2024	SURAYA KULDI @ SURJA	ANANGA KUMAR OTTA	//	
		VS	VS	0	
		PARAMESWAR MALLICK		//	
164	D-RPFAM/52364/2024	BULU SAGADIA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		SUKANTI SAGADIA		//	
165	D-RSA/52174/2024	SITARANI DAS	BANSHIDHAR BAUG	//	AOR20220002374C202400028
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-RSA/52230/2024	KAMALINI PANDA	BHUBANESWAR DASH	//	
		VS	VS	0	
		UTTAM SAHOO		//	
167	D-RSA/52254/2024	ANTARJAMI MOHAPATRA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		ATALA BIHARI MOHAPATRA		//	
168	D-RSA/52260/2024	SOUDAMINI KHUNTIA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		PRANAKRUSHAN BEHERA		//	
169	D-RSA/52270/2024	SANTOSH KUMAR SEN	SUSANTA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-RSA/52278/2024	BINODINI SEN	SUSANTA KUMAR DASH	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-RSA/52279/2024	STATE OF ODISHA UTTAR KUMAR SEN VS	SUSANTA KUMAR DASH VS	// // 0	
172	D-RSA/52283/2024	STATE OF ODISHA MAHENDRA KUMAR SEN VS	SUSANTA KUMAR DASH VS	// // 0	
173	D-RSA/52311/2024	STATE OF ODISHA ROHITA MALLA@ROHITA KUMAR MALLA VS	SAMIR KUMAR MISHRA, (SR. ADV.) VS	// // 0	
174	D-RSA/52332/2024	BENUDHARA MALLA NARASINGH RANA VS	SAMIR KUMAR MISHRA(SR. ADV.) VS	// // 0	
175	D-RSA/52362/2024	RAMESWAR RANA KAPIL CHARAN MOHANTY VS	BIBEKANANDA BHUYAN VS	// // 0	
176	D-RSA/52365/2024	CHOUDHURY AKSHYA KUMAR MISHRA KAPIL CHARAN MOHANTY VS	BIBEKANANDA BHUYAN VS	// // 0	
177	D-RSA/52368/2024	CHOUDHURY AKSHYA KUMAR MISHRA JYOTSHNAMAYEE MOHANTY VS	BIBEKANANDA BHUYAN VS	// // 0	
178	D-STREV/52296/2024	NIRN MAYEE PATTANAIAK @ RAY M/S. PARLE AGRO PVT.LTD., BBSR VS	BHARAT RAICHANDANI VS	// // 0	
179	D-TRP(C)/52165/2024	LD. ADDL. COMMISSIONER OF SALES TAX(APPEAL), CUTTACK PINKINA PRADHAN VS	MANORANJAN DAS VS	// // 0	AOR20220000053C202400008
180	D-TRP(C)/52166/2024	RAGHUNATH SETHI AMISHA MISHRA VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202400136
181	D-TRP(C)/52405/2024	ABINASH DASH RANJITA JENA VS	PRAVASH CHANDRA JENA VS	// // 0	
		SUBHASIS JENA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-TRPCRL/38007/2024	RANJITA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHADRAK RURAL /164 /2019 () //	
183	D-WA/52147/2024	RUPAKANTI KAMPA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// () //	
184	D-WA/52150/2024	STATE OF ODISHA VS LAL MOHAN SING	UMESH CHANDRA BEHURA, A.G.A. VS	// () //	LOD20240000200C202400271
185	D-WA/52151/2024	STATE OF ODISHA VS RAKHAL CHANDRA SWAIN	SANJIB SWAIN, A.G.A. VS	// () //	LOD20240000194C202400274
186	D-WA/52154/2024	STATE OF ODISHA VS SARBESWAR BISWAL	SANJIB SWAIN, A.G.A. VS	// () //	LOD20240000200C202400274
187	D-WA/52155/2024	STATE OF ODISHA VS NARAYAN PRADHAN	SASWAT DAS, A.G.A. VS	// () //	LOD20240000172C202400350
188	D-WA/52156/2024	STATE OF ODISHA VS SANTANU PANIGRAHI	SASWAT DAS, A.G.A. VS	// () //	LOD20240000200C202400275
189	D-WA/52157/2024	STATE OF ODISHA VS UMAKANTA PANDA	SASWAT DAS, A.G.A. VS	// () //	LOD20240000172C202400351
190	D-WA/52158/2024	STATE OF ODISHA VS BIHARILAL PATEL	SASWAT DAS, A.G.A. VS	// () //	LOD20240000194C202400277
191	D-WA/52159/2024	STATE OF ODISHA VS SAMIR PRASAD SAHU	GAYATRI PATRA, A.G.A. VS	// () //	LOD20240000194C202400276
192	D-WA/52160/2024	STATE OF ODISHA VS PRANABANDHU BARIK	CHANDRAKANTA PRADHAN, A.G.A. VS	// () //	LOD20240000194C202400278
193	D-WA/52178/2024	GOURI SHANKAR PRASAD	SATYANARAYAN MISHRA	//	AOR20220001303C202400021

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WA/52179/2024	DG AND IG OF POLICE, CUTTACK	JAYANTA KUMAR BAL,A.G.A	//	LOD20240000200C202400273
		VS	VS	()	
		SUJIT KUMAR BEHERA		//	
195	D-WA/52181/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202400272
		VS	VS	()	
		LAXMIDHAR JENA		//	
196	D-WA/52182/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//	LOD20240000194C202400275
		VS	VS	()	
		JAYA KUMARI CHOUDHURY		//	
197	D-WA/52225/2024	COLLECTOR-CUM-CHAIRMAN, SPECIAL PLANNING AUTHORITY, Bhubaneswar	ANIL KUMAR BHASARH	//	
		VS	VS	()	
		PILONA MOHANTY		//	
198	D-WA/52268/2024	SURYA NARAYAN SAHU	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WA/52272/2024	PRINCIPAL OF GOVERNMENT POLYTECHNIC, GANJAM	JAYANTA KUMAR BAL,A.G.A	//	LOD20240000172C202400352
		VS	VS	()	
		KRUSHNA CHANDRA PANIGRAHI		//	
200	D-WA/52273/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	//	LOD20240000194C202400279
		VS	VS	()	
		BASANTA KUMAR NAIK		//	
201	D-WA/52274/2024	STATE OF ODISHA	SATYA BRATA MOHANTY,A.G.A	//	LOD20240000200C202400276
		VS	VS	()	
		JYOTIRMAYEE DEO		//	
202	D-WA/52391/2024	SHANTI MANJARI DEI	MILAN KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/52148/2024	SURESH KUMAR NAIK	GOKULANANDA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/52149/2024	M/S JASODA NURSING SCHOOL, SUBARNAPUR	SUBHANKAR ROUT	//	
	WP(C)/31774/2024	VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/52152/2024	STATE OF ODISHA BISWAJIT MALLA VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202400089
206	D-WP(C)/52153/2024	STATE OF ODISHA KSHIROD PRASAD ROUT VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202400030
207	D-WP(C)/52161/2024	STATE OF ODISHA NILAMADHAB SARKAR VS	RAICHARAN MOHAPATRA VS	// // ()	
208	D-WP(C)/52162/2024 WP(C)/31694/2024	STATE OF ODISHA DEBASISH NAYAK VS	DEBIDUTTA MOHAPATRA VS	// // ()	
209	D-WP(C)/52163/2024 WP(C)/31732/2024	STATE OF ODISHA SURENDRA NATH LENKA VS	SUJATA JENA VS	// // ()	
210	D-WP(C)/52164/2024	STATE OF ODISHA GULSAN BEGUM VS UNION OF INDIA	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202400008
211	D-WP(C)/52167/2024 WP(C)/31788/2024	BINDUSHREE BEHERA VS	SITANSU MOHAN SINGH VS	// // ()	
212	D-WP(C)/52168/2024 WP(C)/31789/2024	STATE OF ORISSA BINDUSHREE BEHERA VS	SITANSU MOHAN SINGH VS	// // ()	
213	D-WP(C)/52170/2024	STATE OF ODISHA AJIT KUMAR MAJHI VS COLLECTOR, KENDRAPARA	PRADEEP KUMAR DASH VS	// // ()	AOR20220002710C202400013
214	D-WP(C)/52171/2024 WP(C)/31718/2024	KIAMANI MADHEI @ KISMANI MADHEI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // ()	
215	D-WP(C)/52172/2024 WP(C)/31758/2024	SUBRAT MISHRA VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// // ()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/52173/2024	JAKIR HUSSAIN VS COLLECTOR CUM DISTRICT MAGISTRATE,KALAHANDI	AKASH KUMAR PATAJOSHI VS	// ()	AOR20220001834C202400059
217	D-WP(C)/52175/2024	RABI NARAYAN PUHAN VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// ()	AOR20220001432C202400017
218	D-WP(C)/52176/2024	SMITA DEHURY VS STATE OF ODISHA	DEBASHISHA HOTA VS	// ()	AOR20220001293C202400046
219	D-WP(C)/52177/2024 WP(C)/31766/2024	SURYA PANDEY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// ()	
220	D-WP(C)/52180/2024 WP(C)/31727/2024	SANDHYARANI JHANKAR VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	// ()	
221	D-WP(C)/52185/2024 WP(C)/31700/2024	SRUSTIDHAR DAS VS COLLECTOR, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// ()	
222	D-WP(C)/52186/2024 WP(C)/31702/2024	BRUNDABAN PRUSTY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
223	D-WP(C)/52187/2024	KULAMANI DASH VS COMMISSIONER GST CE AND CUSTOM BBSR	SANTOSH KUMAR DASH VS	// ()	
224	D-WP(C)/52188/2024 WP(C)/31719/2024	TUSARKANTA PANDA VS COLLECTOR, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// ()	
225	D-WP(C)/52189/2024 WP(C)/31721/2024	BHASKAR BARIK VS COLLECTOR, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// ()	
226	D-WP(C)/52191/2024	BUDHADEV MOHAKUD VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
227	D-WP(C)/52192/2024	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP, KALAHANDI	CHITRA KUMAR BIRDAK	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/31716/2024	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/52193/2024	CHAITANYA BARIK	PRADEEP KUMAR MAHAPATRA	//	
	WP(C)/31775/2024	VS STATE OF ODISHA	VS	0 //	
229	D-WP(C)/52194/2024	BINAYA KUMART SINHA	BIJAYA KUMAR PATTANAIAK	//	
		VS STATE OF ODISHA	VS	0 //	
230	D-WP(C)/52195/2024	PRATAP CHANDRA GIRI	LAXMIKANTA MOHANTY	//	
		VS STATE OF ODISHA	VS	0 //	
231	D-WP(C)/52196/2024	PINKY BHOI	PRADEEP KUMAR MAHAPATRA	//	
		VS STATE OF ODISHA	VS	0 //	
232	D-WP(C)/52197/2024	RAMA KRISHNA PATNAIK	KAMALAKANTA NAYAK	//	
		VS THE CHAIRMAN CUM MANAGING DIRECTOR	VS	0 //	
233	D-WP(C)/52198/2024	M/S FAMOUS SECURITY SERVICE, BBSR	DHANANJAYA MUND	//	
	WP(C)/31755/2024	VS STATE OF ODISHA	VS	0 //	
234	D-WP(C)/52199/2024	BAIDYANATH SWAIN	KAMALAKANTA NAYAK	//	
		VS THE CHAIRMAN CUM MANAGING DIRECTOR	VS	0 //	
235	D-WP(C)/52200/2024	BISWANATH SWAIN	KAMALA KANTA NAYAK	//	
		VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPOT CORPORATION, BHUBANESWAR	VS	0 //	
236	D-WP(C)/52201/2024	ASHOK KUMAR MAHAPATRA	PRADEEP KUMAR MAHAPATRA	//	
		VS STATE OF ODISHA	VS	0 //	
237	D-WP(C)/52202/2024	JADUNATH HEMBRAM	PRAFULLA KUMAR MAHAPATRA	//	
		VS STATE OF ODISHA	VS	0 //	
238	D-WP(C)/52203/2024	SAROJINI MURMU	PRAFULLA KUMAR MAHAPATRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/52204/2024	STATE OF ODISHA HEMDAR HEMBRAM VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0	
240	D-WP(C)/52205/2024	STATE OF ODISHA SUSHANTA PRASAD NAIK VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0	
241	D-WP(C)/52206/2024	STATE OF ODISHA BUDEI MURMU VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0	
242	D-WP(C)/52208/2024	STATE OF ODISHA KAMESWAR TUDU VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0	
243	D-WP(C)/52209/2024	STATE OF ODISHA DASARATH KISAN VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0	
244	D-WP(C)/52210/2024	STATE OF ODISHA SUKADEV PATTNAIK VS TAHASILDAR, JATANI, KHORDHA	LALITA NARAYAN PATTNAIK VS	// // 0	
245	D-WP(C)/52211/2024	BIRENDRA TANDIA VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0	
246	D-WP(C)/52212/2024	STATE OF ODISHA SARAT CHANDRA SAHOO VS	NIRANJAN LENKA VS	// // 0	
247	D-WP(C)/52214/2024	COLLECTOR, NAYAGARH SAMBHUNATH PANDA VS	SAROJA KANTA SAMAL VS	// // 0	
248	D-WP(C)/52215/2024 WP(C)/31724/2024	STATE OF ODISHA TAPAN KUMAR PRADHAN VS	ASHUTOSH MISHRA VS	// // 0	
249	D-WP(C)/52216/2024	STATE OF ODISHA KALPANA SATAPATHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/52218/2024 WP(C)/31723/2024	PRASHANT KUMAR GUPTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
251	D-WP(C)/52219/2024	ABHIMANYU KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
252	D-WP(C)/52220/2024	RABI BEHERA VS STATE OF ODISHA	PREMRAJ GOUDA VS	// 0 //	
253	D-WP(C)/52221/2024	KHALIL MOHAMMED VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
254	D-WP(C)/52222/2024 WP(C)/31742/2024	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
255	D-WP(C)/52223/2024	SNIGDHARANI HOTA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
256	D-WP(C)/52224/2024	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
257	D-WP(C)/52227/2024	ASHOK KUMAR SWAIN VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
258	D-WP(C)/52228/2024	MUNNI DEVI AGARWALLA VS PUNJAB NATIONAL BANK, ANGUL	MANOJ KUMAR PANDA VS	// 0 //	
259	D-WP(C)/52231/2024	MADHABANANDA DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
260	D-WP(C)/52232/2024 WP(C)/31782/2024	BHAGIRATHI LENKA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
261	D-WP(C)/52233/2024	KISAN KUMAR MALLICK	ANJAN KUMAR BISWAL	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/52234/2024	BISWARANJAN MAHARANA	PRAGNAYA NANDA PATRNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/52235/2024	RAJIB LOCHAN SWAIN @ RAJIB SWAIN	NRUSINGH CH. ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/52236/2024	GUJIDARADA SERVICE CO OPERATIVE SOCIETY, BHADRAKANT	SAUBHAGYA KUMAR DALAI	//	
	WP(C)/31734/2024	VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/52237/2024	BHAGYABATI SAHOO	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		THE MANAGER PANJAB AND SINDH BANK, JAGATSINGHPUR		//	
266	D-WP(C)/52238/2024	PRADIP KUMAR SWAIN	NRUSINGH CH. ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/52239/2024	NABIN KIRAN WOMEN SELF HELP GROUP, BHADRAKANT	SUKANTA KUMAR DALAI	//	
	WP(C)/31736/2024	VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/52240/2024	PUNA SWAIN @ JANAKI SWAIN	DILLIP KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/52241/2024	BHANU CHANDRA BEHERA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/52242/2024	SHISHUPAL DURIA	HAREKRUSHNA MALIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/52243/2024	KAILASH PRADHAN	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA		//	
272	D-WP(C)/52244/2024	M/S. AGP TRANSPORT, BBSR	KAJAL SAHOO	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/52247/2024 WP(C)/31740/2024	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, CUTTACK- II DIVISION RUNA MALLICK VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // 0 //	
274	D-WP(C)/52248/2024	CHOUDHURY ASIS SARAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
275	D-WP(C)/52249/2024	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, BHUBANESWAR VS UNION BANK OF INDIA	SUBHANKAR ROUT VS	// 0 //	
276	D-WP(C)/52250/2024	ADITYA PATRA VS IDBI BANK LIMITED, BBSR	SATYA SMRUTI MOHANTY VS	// 0 //	
277	D-WP(C)/52251/2024	DASARATHI HATI VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //	
278	D-WP(C)/52252/2024	KAILASH CHOUDHURY VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
279	D-WP(C)/52253/2024	NAMITA SAHU VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //	
280	D-WP(C)/52255/2024	SNEHALATA DAS VS AMRUTANKA DAS	UPENDRA KUMAR SAMAL VS	// 0 //	
281	D-WP(C)/52259/2024	RUPUS SORENG VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400160
282	D-WP(C)/52261/2024	ASTAMI PATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
283	D-WP(C)/52262/2024	MIR EKBAL HAQUE VS THE COOPERATIVE MILK PRODUCER UNION LTD	PRANAB KUMAR GHOSE VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/52263/2024	MIHIR KUMAR RATH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
285	D-WP(C)/52264/2024	M/S. RELIABLE SECURITY AND INTELLIGENCE SERVICES VS COLLECTOR, CUTTACK	<del>WIKHPATIL KUMAR JENK</del> VS	// 0 //	
286	D-WP(C)/52265/2024	SUBHANKAR RAY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
287	D-WP(C)/52266/2024	M/S DIVINE EDUCATION AND CHARITABLE TRUST VS THE CENTRAL BOARD OF DIRECT TAXES (CBDT)	BHABANI PRASAD MOHANTY VS	// 0 //	
288	D-WP(C)/52267/2024	NIRANJAN NAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
289	D-WP(C)/52271/2024	M/S. SANGRAM KESHARI LENKA, KENDUJHAR VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //	
290	D-WP(C)/52275/2024	JAY SANTOSHIMAA S.H.G., BHADRAK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //	
291	D-WP(C)/52276/2024	MAHALAXMI S.H.G., BHADRAK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //	
292	D-WP(C)/52277/2024	ZEENAT S.H.G., BHADRAK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //	
293	D-WP(C)/52280/2024	KHALIDA BIBI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
294	D-WP(C)/52281/2024	KSHITIREKHA PANDA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// 0 //	
295	D-WP(C)/52282/2024	M/S. NIKHIL RANJAN ROUT	PANKAJ KUMAR NAYAK	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
296	D-WP(C)/52284/2024	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BBSR ANNAPURNA NAYAK	SANJAY KUMAR PATTANAİK	//	
		VS	VS	0	
297	D-WP(C)/52285/2024 WP(C)/31763/2024	STATE OF ODISHA DIPTI RANJAN NAYAK	RAKESH KUMAR SARANGI	//	AOR20220001665C202400081
		VS	VS	0	
298	D-WP(C)/52287/2024 WP(C)/31776/2024	STATE OF ODISHA THE EXECUTIVE ENGINEER (ELECTRICAL), KED, KHORDHA	HORDE KUNJUM MAHARANA	//	
		VS	VS	0	
299	D-WP(C)/52289/2024	GHANASHYAM MOHARANA RABINDRA MUNDA	MADAN MOHAN DAS	//	
		VS	VS	0	
300	D-WP(C)/52290/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR NIRUPAMA DASH	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
301	D-WP(C)/52291/2024	STATE OF ODISHA AMARESH KHUNTIA	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
302	D-WP(C)/52292/2024	STATE OF ODISHA DEBADATTA BADRA @ MUNDA	MADAN MOHAN DAS	//	
		VS	VS	0	
303	D-WP(C)/52293/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR PRAMOD KUMAR PANIGRAHI	SIDDHARTHA SAMAL	//	
		VS	VS	0	
304	D-WP(C)/52294/2024	STATE OF ODISHA BIKASH KUMAR DHAL	UMESH CHANDRA DORA	//	
		VS	VS	0	
305	D-WP(C)/52295/2024	STATE OF ODISHA MURALIDHAR SETHI	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
306	D-WP(C)/52297/2024	STATE OF ODISHA M/S. SANGRAM KESHARI LENKA, KENDUJHAR	ITISHREE TRIPATHY	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :16/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
307	D-WP(C)/52298/2024	CHIEF COMMISSIONER OF CT AND GST, CUTTACK RAJENDRA BARIK VS	AKSHAYA KUMAR JENA VS	// // 0	
308	D-WP(C)/52299/2024	THE PRESIDING OFFICER, LABOUR COURT 35 GAUTAM NAGAR, BBSR SURESH CHANDRA DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
309	D-WP(C)/52301/2024	STATE OF ODISHA M/S BIRAJA CONSTRUCTION VS	A.SANGANERIA VS	// // 0	
310	D-WP(C)/52302/2024	STATE OF ODISHA ALOK RANJAN MISHRA VS	SIBA PRASAD SWAIN VS	// // 0	
311	D-WP(C)/52303/2024	STATE OF ODISHA UMESH CHANDRA SAHOO VS	SIDHESWAR MALLIK VS	// // 0	
312	D-WP(C)/52304/2024	STATE OF ODISHA SANYASI PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
313	D-WP(C)/52305/2024	STATE OF ODISHA THE ODIWESTERN SERVICE PROVIDER, SAMBALPUR VS	NINDYA KUMAR MISHRA VS	// // 0	
314	D-WP(C)/52306/2024	SAMBALPUR DEVELOPMENT AUTHORITY MAHENDRA KUMAR PUHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
315	D-WP(C)/52307/2024	STATE OF ODISHA SANMAY CHOUDHURY VS	GYANENDRA KUMAR PARIDA VS	// // 0	
316	D-WP(C)/52308/2024	ADDL. COMMISSIONER OF CT AND GST CENTRAL ZONE I, CUTTACK KISHOR KUMAR NAIK VS	GOUTAM KUMAR ACHARYA VS	// // 0	
317	D-WP(C)/52309/2024	STATE OF ODISHA HARISH CHANDRA JENA VS	HIMANSU SEKHAR SATAPATHY VS	// // 0	
		PANJAB NATIONAL BANK, KHURDA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/52310/2024	MADAN SINGH @ MADAN BAHADUR SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
319	D-WP(C)/52312/2024	SUBHRAJIT BEHERA VS ADDL. COMNR GST (APPEALS), BBSR	SUMIT LAL VS	// 0 //	
320	D-WP(C)/52313/2024	RAMESH DEHURI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
321	D-WP(C)/52315/2024	UPAMA KALO VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
322	D-WP(C)/52318/2024	PAIKSHITA SAHOO VS STATE OF ODISHA	BIRENDRA KUMAR NAYAK VS	// 0 //	
323	D-WP(C)/52319/2024	RAGUNATH MISRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
324	D-WP(C)/52320/2024	DHRUBA CHARAN PATRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
325	D-WP(C)/52322/2024	KANHU CHARAN MUDULI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
326	D-WP(C)/52323/2024	ASHOK KUMAR PRADHAN VS THE COMMISSIONER CONSOLIDATION, ODISHA	ABINASH ROUSTRAY VS	// 0 //	
327	D-WP(C)/52325/2024	UPENDRA KUMAR PRADHAN VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
328	D-WP(C)/52329/2024	BISWOJITA PRIYADARSHINI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //	
329	D-WP(C)/52331/2024	SRIDHAR PRUSTY	SIBAPRASAD PATI	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/52333/2024	BIJAY KUMAR SWAIN	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/52334/2024	DINAKRISHNA PANDA	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/52335/2024	BIBEKA BARIK	PRAKASH CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/52336/2024	ANANYA ROUTRAY	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		DR.NIHAR RANJAN RAY		//	
334	D-WP(C)/52337/2024	JAYA CH. PRADHAN	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/52338/2024	SURESH KUMAR ROUT	BISWAJIT NAYAK	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK		//	
336	D-WP(C)/52339/2024	LAMBODAR BEHERA	SHYAM SUNDAR CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/52340/2024	JAYANTA KUMAR PATRA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/52343/2024	PRAFULLA KUMAR DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/52344/2024	KAILASH CHANDRA DAS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE		//	
340	D-WP(C)/52345/2024	SAGAR KUMAR BEHERA	ARUN KUMAR PATRA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/52347/2024	STATE OF ODISHA AJAY KUMAR GIRI VS	BIJAYALAXMI SAHOO VS	// // 0	
342	D-WP(C)/52348/2024	STATE OF ODISHA CHANDRAKANTI DHIR VS	ARUN KUMAR PATRA VS	// // 0	
343	D-WP(C)/52349/2024	STATE OF ODISHA SHANTILATA NAYAK @ PRADHAN VS	SUSANTA KUMAR LENKA VS	// // 0	
344	D-WP(C)/52353/2024	STATE OF ODISHA PRATAP KESHARI MOHAPATYRA VS	ARUN KUMAR PATRA VS	// // 0	
345	D-WP(C)/52354/2024	STATE OF ODISHA M/S. SHESHA CHOODA THERMOTECH PVT. LTD., HYDRABAD VS	DEBENDU TRIPATHY VS	// // 0	
346	D-WP(C)/52355/2024	RECOVERY OFFICER, REGIONAL OFFICE, EMPLOYEES STATE INSURANCE CORPORATION, AJAYA BISWAS VS	BBSR KIRTAN DANG VS	// // 0	
347	D-WP(C)/52356/2024	STATE OF ODISHA PYARI HIAL VS	KIRTAN DANG VS	// // 0	
348	D-WP(C)/52357/2024	STATE OF ODISHA SANJEEB KUMAR MISHRA VS	AGNIHOTRA SAHU VS	// // 0	
349	D-WP(C)/52358/2024	STATE OF ODISHA SUKA CHHATRIYA VS	KIRTAN DANG VS	// // 0	
350	D-WP(C)/52359/2024	STATE OF ODISHA TANKA MAJHI VS	KIRTAN DANG VS	// // 0	
351	D-WP(C)/52360/2024	STATE OF ODISHA KANHU SINGH VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/52361/2024	DR. SATYA RANJAN SAHU VS DR. MONALISA PRADHAN	EKTA AGARWAL VS	// 0 //	
353	D-WP(C)/52363/2024	BIDYADHAR PRADHAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
354	D-WP(C)/52366/2024	MASHRUNA CHARAN MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
355	D-WP(C)/52367/2024	ASWINI PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
356	D-WP(C)/52369/2024	PRASANNA KUMAR PANDA VS CHIEF POSTMASTER GENERAL	LAXMIKANTA MOHANTY VS	// 0 //	
357	D-WP(C)/52371/2024	GAJARAJ SAMAL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
358	D-WP(C)/52372/2024	SANDEEP MISHRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
359	D-WP(C)/52374/2024	UDHAB BETI @ UDDHAB BETI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
360	D-WP(C)/52375/2024	BASANTA KUMAR SARANGI VS THE COLLECTOR, CUTTACK	SUSANTA KUMAR NAYAK VS	// 0 //	
361	D-WP(C)/52376/2024	SATYANANDA SARBHANG VS STATE OF ODISHA	BIBHUNANDAN NAYAK VS	// 0 //	
362	D-WP(C)/52377/2024	ANUP KUMAR SHADANGI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
363	D-WP(C)/52378/2024	BABITA PATRO	DINESH KUMAR PANDA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/52379/2024	BULU MALIK	PAMI RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/52380/2024	ANITANJALI BEHERA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/52381/2024	SMRUTIREKHA NANDA	APARES BHOI	//	
		VS	VS	0	
		MANOJ KUMAR SAHOO		//	
367	D-WP(C)/52382/2024	BINOD KUMAR NANDA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/52383/2024	MITU RAY	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
369	D-WP(C)/52384/2024	DR. PRADEEPTA KUMAR MOHAPATRA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/52385/2024	DR. SANJIBANI PATNAIK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/52386/2024	MUNMUN SATPATHY	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
372	D-WP(C)/52387/2024	ASHOK KUMAR MAHAPATRA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/52388/2024	DIVYAM AGARWAL	RAMESH AGARWAL	//	
		VS	VS	0	
		INDIAN BANK, REPRESENTED THROUGH ITS BRANCH MANAGER, PADAMPUR		//	
374	D-WP(C)/52389/2024	SIDDHI VINAYAK PROCESS, CUTTACK	LAXMINARAYAN SAHOO	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/52390/2024	ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK PRATAP CHANDRA PATTANAİK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
376	D-WP(C)/52392/2024	AKSHAYA KUMAR KAR	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
377	D-WP(C)/52393/2024	UMAKANTA MOHAPATRA	HIMANSU SEKHAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
378	D-WP(C)/52394/2024	KRUSHNA CHANDRA DIXIT	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR		//	
379	D-WP(C)/52395/2024	MADHUSMITA SAMAL	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
380	D-WP(C)/52396/2024	NILACHAL PUJAHARI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
381	D-WP(C)/52397/2024	SUNIL KUMAR DASH	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR		//	
382	D-WP(C)/52398/2024	DR.SULAGNA PATNAİK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
383	D-WP(C)/52399/2024	AJAY KUMAR MARTHA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
384	D-WP(C)/52400/2024	HEMANTA KUMAR JENA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
385	D-WP(C)/52401/2024	SUBRAT KUMAR MISHRA	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/52402/2024	PABITRA SETHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
387	D-WP(C)/52404/2024	RASHMIPRAVA SATAPATHY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// () //	
388	D-WP(C)/52406/2024	JAMINI PRASAD SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
389	D-WP(C)/52407/2024	CHAKRADHAR MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
390	D-WP(C)/52408/2024	BIBHUTI BHUSAN SAMANTASINGHAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	
391	D-WP(C)/52409/2024	URMILA DEBI GUPTA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// () //	
392	D-WP(C)/52411/2024	VESAJ LIMITED, SUNDARGARH VS STATE OF ODISHA	BHUMIKA CHOUKSEY VS	// () //	
393	D-WP(C)/52412/2024	SALILA CHHOTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// () //	
394	D-WP(C)/52413/2024	JOBEDA KHATUN VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// () //	
395	D-WPCRL/37929/2024	SUNITA PARIDA VS STATE OF ODISHA	DEBA KUMAR RATH VS	//0 () //	
396	D-ABLAPL/37801/2024	PABITRA SETHI@PABITRA MOHAN SETHI VS STATE OF ODISHA	ASHWARIYA DASH VS	PANIKOILI /445 /2024 () //	AOR20220001665C202400080
397	D-ABLAPL/37802/2024	RAMAKANTA BARIK	ASHWARIYA DASH	PANIKOILI /445 /2024	AOR20220001665C202400079

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/37804/2024	SANATAN MAHANKUDA	LAXMI CHARN BEHERA	BELLAGUNTHA /127 /2023	AOD20240000170C202400006
	ABLAPL/14490/2024	VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/37809/2024	SURENDRA SWARNAKAR	UMA SHANKAR PATEL	SUNDARGARH TOWN /407 /2024	AOR20220000263C202400061
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/37811/2024	SAGAR SWAIN	BIRAJA PRASAD NANDA	COLLIERY /717 /2024	
	ABLAPL/14491/2024	VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/37812/2024	DEEPAK RANJAN BISWAL	ASHWARIYA DASH	HINDOL /320 /2024	AOR20220001665C202400076
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/37814/2024	SARAT KHANDEI@SARAT KUMAR KHANDEI	ASHWARIYA DASH	PANIKOILI /445 /2024	AOR20220001665C202400078
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/37817/2024	MAGI @ SATRUGHAN SAHOO	BISWAJIT SAHOO	ODAGAON /328 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/37823/2024	AJAYA KUMAR NAYAK	BYOMAKESH TRIPATHY	/ /0	
	ABLAPL/14492/2024	VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/37825/2024	MITA DAS	ABESH KAMAL	CHAULIAGANJA /319 /2024	AOR20230000513C202400001
	ABLAPL/14493/2024	VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/37828/2024	BIPIN @ ABHISEK PANDE	PRASANNA KUMAR MISHRA	SONEPUR /361 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/37833/2024	MD.IMRAN BHOPLA @ IMRAN BHOPALA	BHOJARAJ SETH	SOHELLA /422 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/37835/2024	V VENU @ VELISETI BENU	DEVASHIS PANDA	MALKANGIRI /401 /2020	AOR20220001247C202400033
	ABLAPL/14482/2024	VS	VS	S.D.J.M.,MALKANGIRI(Malkangiri )	

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/37836/2024	STATE OF ODISHA SOURAV RANJAN GIRI VS	NIRANJAN LENKA VS	GR/0000850/2020 BARIPADA TOWN /168 /2010 ()	
410	D-ABLAPL/37837/2024	STATE OF ODISHA SOURAV RANJAN GIRI VS	NIRANJAN LENKA VS	// BARIPADA TOWN /145 /2010 ()	
411	D-ABLAPL/37840/2024	STATE OF ODISHA LITU ROUT VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL SADAR /605 /2024 ()	
412	D-ABLAPL/37843/2024	STATE OF ODISHA JITENDRA BASTIA VS	JUGALA KISHORE PANDA VS	// BOUDH /401 /2024 ()	
413	D-ABLAPL/37844/2024	STATE OF ODISHA BASANTA KARNA VS	JUGALA KISHORE PANDA VS	// BOUDH /398 /2024 ()	
414	D-ABLAPL/37848/2024	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()	
415	D-ABLAPL/37854/2024	STATE OF ODISHA SILU @ SIDHARTHA CHAND VS	AMULYA RATNA PANDA VS	// BASTA /247 /2024 ()	
416	D-ABLAPL/37858/2024	STATE OF ODISHA ISWARA SAHU VS	TRILOCHAN NANDA VS	// SAINTALA /334 /2022 ()	
417	D-ABLAPL/37860/2024	STATE OF ODISHA RANJAN KUMAR GHOSH VS	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /552 /2024 ()	
418	D-ABLAPL/37863/2024	STATE OF ODISHA LILABANTA MALLIK VS	MAHES DAS VS	// BALLIGUDA /182 /2024 ()	
419	D-ABLAPL/37867/2024	STATE OF ODISHA JHARANA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// NALCO /259 /2024 ()	AOR20220001648C202400090

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/37871/2024	UDIT NAYAK VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /98 /2023 () //	
421	D-ABLAPL/37873/2024	LAKHAN GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /80 /2023 () //	
422	D-ABLAPL/37875/2024	NIWAS KUMAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TALCHER TOWN /1067 /2024 () //	
423	D-ABLAPL/37876/2024	DIN MOHAMMED KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PIRAHAT P.S /266 /2024 () //	AOR20220001615C202400004
424	D-ABLAPL/37878/2024	RAJA @ JAGAT NAYAK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	RUPSA /73 /2024 () //	
425	D-ABLAPL/37880/2024	ASWAN SAHU @ ASHWANT SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	LAKHANA /106 /2024 () //	
426	D-ABLAPL/37881/2024	AURABINDA GHOSH VS STATE OF ODISHA	RAKESH BEHERA VS	COLLIERY /718 /2024 () //	
427	D-ABLAPL/37882/2024	SHARMILA PANDA VS STATE OF ODISHA(VIG.)	RAKESH BEHERA VS	SAMBALPUR VIGILANCE /28 /2024 () //	
428	D-ABLAPL/37887/2024	MAHALAXMI GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	PURUSHOTTAMPUR /826 /2024 () //	
429	D-ABLAPL/37888/2024	RAKESH KUMAR SETHI @ VICKY VS STATE OF ODISHA	S.S.RAY (2) VS	BAIDYANATHPUR /92 /2024 () //	
430	D-ABLAPL/37892/2024	KUNTALA JENA @ BAUNA JENA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	TIHIDI /312 /2024 () //	
431	D-ABLAPL/37895/2024	BAHAMANI LUGUN	PABITRA KUMAR NAYAK	BIRMITRAPUR /322 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/37896/2024	STATE OF ODISHA G.RAMU @ GEDALA RAMU	SUNIL KUMAR PANDA	// PARLAKHEMUNDI /59 /2022	
		VS	VS	()	
433	D-ABLAPL/37897/2024	STATE OF ODISHA CHHOTU EKKA	PABITRA KUMAR NAYAK	// / /0	
		VS	VS	()	
434	D-ABLAPL/37899/2024	STATE OF ODISHA SUDHANSU NAIK	PRIYA RANJAN SINGH	// DHENKANAL SADAR /653 /2024	
		VS	VS	()	
435	D-ABLAPL/37900/2024	STATE OF ODISHA NILAMADHABA PRADHAN @ SALURI	BIJAYA KUMAR SAHOO	// SARANAKUL /193 /2024	
		VS	VS	()	
436	D-ABLAPL/37902/2024	STATE OF ODISHA DHUNU @ TAHIR KHAN	GAUTAM CHARAN ROUT	// TIGIRIA /294 /2024	
		VS	VS	()	
437	D-ABLAPL/37903/2024	STATE OF ODISHA SURESH CHANDRA SAHU@SURESH SAHU	JUDHISTHIR SAHOO	// TARASINGI /376 /2024	AOD20220003315C202400052
		VS	VS	()	
438	D-ABLAPL/37905/2024	STATE OF ODISHA PRAHALADA@PRAHALLAD BARIK	JUDHISTHIR SAHOO	// ODAGAON /313 /2024	AOD20220003315C202400053
		VS	VS	()	
439	D-ABLAPL/37906/2024	STATE OF ODISHA PRASANNA PATRA @ MALICHATI PRASANNA KUMAR PATRA	BIRAJA PRASAD NANDA	// RAYAGADA TOWN /318 /2024	
		VS	VS	()	
440	D-ABLAPL/37908/2024	STATE OF ODISHA AMJAN@AMZAD KHAN	SUSANTA KUMAR BARAL	// AINTHAPALI /412 /2023	AOR20220001297C202400130
		VS	VS	()	
441	D-ABLAPL/37912/2024	STATE OF ODISHA AMJAN@AMZAD KHAN	SUSANTA KUMAR BARAL	// KHETRARAJPUR /31 /2024	AOR20220001297C202400129
		VS	VS	()	
442	D-ABLAPL/37913/2024	STATE OF ODISHA SAGAR PATRA @ SAGAR KUMAR PATRO	BIRAJA PRASAD NANDA	// RAYAGADA TOWN /318 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/37915/2024	STATE OF ODISHA SANTOSH KUMAR JENA VS	DURGA PRASAD JENA VS	// CHARICHHAKA /157 /2024 ()	
444	D-ABLAPL/37924/2024	STATE OF ODISHA RAJENDRA NARAYAN SAHU VS	MANORANJAN KAR VS	// RASOL /335 /2024 ()	
445	D-ABLAPL/37925/2024	STATE OF ODISHA PRABHAKAR BEHERA VS	BIJAYA KUMAR BEHERA VS	// CHANDAKA P.S. /405 /2024 ()	
446	D-ABLAPL/37928/2024	STATE OF ODISHA SANKARSAN PADHI VS	HARIHARA PANIGRAHY VS	// MADHUPATNA /381 /2022 ()	
447	D-ABLAPL/37930/2024	STATE OF ODISHA SUMITRA KHUNTIA VS	BISWA CHANDAN MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCE /58 /2024 ()	
448	D-ABLAPL/37931/2024	STATE OF ODISHA BANSIDHAR JENA VS	HEMANTA KUMAR MOHANTA VS	// BAISINGA /112 /2024 ()	
449	D-ABLAPL/37934/2024	STATE OF ODISHA SEBATI BARIK VS	DEBADEEPTA SAHOO VS	// MAHILA P.S.(BBSR) /204 /2024 ()	
450	D-ABLAPL/37940/2024	STATE OF ODISHA MANAS KUMAR BARIK @ MANAS BARIK VS	DEBADEEPTA SAHOO VS	// MAHILA P.S.(BBSR) /204 /2024 ()	
451	D-ABLAPL/37943/2024	STATE OF ODISHA MADHUSUDAN BEHERA VS	SIBARANJAN POLAI VS	// KHALLIKOTE /476 /2020 ()	
452	D-ABLAPL/37944/2024	STATE OF ODISHA PRITICHHANDA RATHA VS	SANJIB KUMAR BHANJADEO VS	// JAGATSINGPUR /958 /2024 ()	
453	D-ABLAPL/37945/2024	STATE OF ODISHA BIJAY BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// KANAS /39 /2021 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/37947/2024	MANJURANI PANDA VS STATE OF ODISHA	SANJIBANI MISHRA VS	BHADRAK RURAL /641 /2024 () //	
455	D-ABLAPL/37949/2024	BIPIN NAYAK @ BHALU VS STATE OF ODISHA	ASHOK DAS VS	PURUSHOTTAMPUR /197 /2013 () //	
456	D-ABLAPL/37952/2024	SANDHESWAR SINGH VS STATE OF ODISHA	SITIKANT MISHRA VS	BARKOTE /334 /2024 () //	
457	D-ABLAPL/37953/2024	PAPUNI MOHANTY @ RASHMI RANJAN MOHANTY VS STATE OF ODISHA	AVIRAM PATRA VS	GOBINDAPUR /134 /2021 () //	
458	D-ABLAPL/37956/2024	JADA SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	JARADA /276 /2024 () //	
459	D-ABLAPL/37960/2024	KAMALAKANTA SINGH VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	JATNI P.S. /114 /2022 () //	
460	D-ABLAPL/37961/2024	BIDUR ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
461	D-ABLAPL/37963/2024	HEMANTA PADHAN @ PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAWAPARA /64 /2020 () //	
462	D-ABLAPL/37965/2024	RAMA CHANDRA BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANAS /39 /2021 () //	
463	D-ABLAPL/37967/2024	SANJIT @ SANJIB THATI @ SANJIT THATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /332 /2024 () //	
464	D-ABLAPL/37968/2024	SUNIL PADHAN @ SUNIL PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /381 /2024 () //	
465	D-ABLAPL/37969/2024	SK. RIYAZ QUADRI	AMLAN SHAKTI PAUL	PURUNABAZAR /270 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/37970/2024	STATE OF ODISHA MAHESWAR NAYAK	SUKANTA KUMAR NAYAK (2)	RAJKANIKA /288 /2024	
		VS	VS	()	
467	D-ABLAPL/37971/2024	STATE OF ODISHA MIHIR KUMAR BHANJA	TANMAYA KUMAR MOHANTY	/ /0	
		VS	VS	()	
468	D-ABLAPL/37974/2024	STATE OF ODISHA AFTAB @ MD. AFTAB HUSSAIN	RANJAN KUMAR NAYAK	JHARSUGUDA /634 /2024	
		VS	VS	()	
469	D-ABLAPL/37975/2024	STATE OF ODISHA BABULI MALLIK @ DUSMANTA MALLIK	SAROJ KUMAR PADHI	PIPLI /581 /2024	
		VS	VS	()	
470	D-ABLAPL/37976/2024	STATE OF ODISHA DADIK DIGAL	UMA CHARAN MISHRA	KOTOAGARH /52 /2024	
		VS	VS	()	
471	D-ABLAPL/37979/2024	STATE OF ODISHA DURYODHAN PATRA	AKSHAYA KUMAR SAHOO	BARKOTE /385 /2024	
		VS	VS	()	
472	D-ABLAPL/37983/2024	STATE OF ODISHA SRIDHAR SAHOO	PRADIPTA BEURA	/ /0	
		VS	VS	()	
473	D-ABLAPL/37986/2024	STATE OF ODISHA GAJENDRA MISHRA @ GAJENDRANATHA MISHRA	ANUPAM DASH	BALASORE VIGILANCE /40 /2003	
		VS	VS	()	
474	D-ABLAPL/37989/2024	STATE OF ODISHA(VIG.) SURYA NARAYAN SAHU	ANUPAM DASH	CHAMAKHANDI /48 /2023	
		VS	VS	()	
475	D-ABLAPL/37991/2024	STATE OF ODISHA DILLIP KUMAR MALLICK	RABI NARAYAN PANDA	CYBER CRIME AND ECONOMIC OFFENCES /27 /2024	
		VS	VS	()	
476	D-ABLAPL/37995/2024	STATE OF ODISHA SK. ANIS	SATYA NARAYAN MISHRA 4	PURUNABAZAR /331 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/37999/2024	STATE OF ODISHA KUMUDA NAIK VS	SANDIPANI NAYAK VS	// GONDIA /155 /2017 ()	
478	D-ABLAPL/38000/2024	STATE OF ODISHA RAMA KRUSHNA MUDULI VS	HRUDANANDA MOHAPATRA VS	// //0 ()	
479	D-ABLAPL/38001/2024	STATE OF ODISHA DEBENDRA KUMAR SAHOO VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /276 /2024 ()	
480	D-ABLAPL/38002/2024	STATE OF ODISHA AKSHAY PATRA VS	PRAMOD KUMAR JENA VS	// BASTA /258 /2024 ()	
481	D-ABLAPL/38005/2024	STATE OF ODISHA SK. RABBANI VS	SATYA NARAYAN MISHRA 4 VS	// PURUNABAZAR /329 /2024 ()	
482	D-ABLAPL/38006/2024	STATE OF ODISHA NIRUPAMA BISWAL VS	KRUSHNA CHANDRA RATHA VS	// S.P.(CID-CRL),CUTTACK /6 /2020 ()	
483	D-ABLAPL/38008/2024	STATE OF ODISHA SK. SAHIL VS	SATYA NARAYAN MISHRA 4 VS	// PURUNABAZAR /330 /2024 ()	
484	D-ABLAPL/38009/2024	STATE OF ODISHA UMAKANTA MOHANTY VS	SURYANARAYAN BISWAL VS	// PURI SADAR /126 /2022 ()	AOR20220002374C202400029
485	D-ABLAPL/38011/2024	STATE OF ODISHA SK. RABBANI VS	SATYA NARAYAN MISHRA 4 VS	// PURUNABAZAR /340 /2024 ()	
486	D-ABLAPL/38013/2024	STATE OF ODISHA BANITA SAHU VS	DHANANJAYA NAYAK VS	// NCB BHUBANESWAR /2 /2024 ()	
487	D-ABLAPL/38014/2024	STATE OF ODISHA MADHUSUDAN BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	// KHALLIKOTE /335 /2021 () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
488	D-ABLAPL/38015/2024	SALIM KHAN VS STATE OF ODISHA	SAGARIKA SAHOO VS	JAJPUR TOWN /342 /2024 () //	
489	D-ABLAPL/38017/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /224 /2019 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :16/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/37807/2024 CRLLP/ /	STATE OF ODISHA MP	CHITTA RANJAN SWAIN, A.G.A	62/2024
2	D-WPC(OAC)/2059/2014 WPC(OAC)/2059/2014	DEEPAK KUMAR DASMOHAPATRA MP		100/2024
3	D-WPC(OAC)/2055/2014 WPC(OAC)/2055/2014	ANIL KUMAR SAHOO MP		101/2024
4	D-WPC(OAC)/2158/2014 WPC(OAC)/2158/2014	ABAKASH SAHOO MP		102/2024
5	D-WPC(OAC)/2056/2014 WPC(OAC)/2056/2014	SUBASA CHARAN SAHU MP		103/2024
6	D-TRPCRL/38007/2024 TRPCRL/ /	RANJITA JENA MP	PRAVASH CHANDRA JENA	104/2024
7	D-WPC(OAC)/2054/2014 WPC(OAC)/2054/2014	MAHESH KUMAR NAYAK MP		104/2024
8	D-WPC(OAC)/119/2016 WPC(OAC)/119/2016	SURENDRANATH BISWAL MP	M/S LINGARAJ DAS	105/2024
9	D-WPC(OAC)/2057/2014 WPC(OAC)/2057/2014	SURYABAHADUR ASIT RANJAN CHOUDHURY MP		106/2024
10	D-STREV/52296/2024 STREV/ /	M/S. PARLE AGRO PVT.LTD., BBSR MP	BHARAT RAICHANDANI	108/2024
11	D-STREV/52296/2024 STREV/ /	M/S. PARLE AGRO PVT.LTD., BBSR MP	BHARAT RAICHANDANI	109/2024
12	D-JCRLA/172/2023 JCRLA/172/2023	RANJIT NAYAK MP	ADV.	281/2024
13	D-CRLMP/35701/2024 CRLMP/1664/2024	HEMANTA KANHAR MP	SANJIBANI MISHRA	282/2024
14	D-JCRLA/18058/2024 JCRLA/108/2024	VULLAGULLA CHIRANJEEVI MP	ADV	282/2024
15	D-JCRLA/18058/2024 JCRLA/108/2024	VULLAGULLA CHIRANJEEVI MP	ADV	283/2024
16	D-JCRLA/21507/2024 JCRLA/121/2024	SABIUL ISLAM MP	ADV.	284/2024
17	D-JCRLA/21507/2024 JCRLA/121/2024	SABIUL ISLAM MP	ADV.	285/2024
18	D-JCRLA/113/2023 JCRLA/113/2023	BIJU @ ASISH DIGI MP	ADV.	286/2024
19	D-JCRLA/113/2023 JCRLA/113/2023	BIJU @ ASISH DIGI MP	ADV.	287/2024
20	D-JCRLA/124/2023 JCRLA/124/2023	SAMBHRANT KESHARI PATTNAIK MP	SAROJ KUMAR ROUTRAY, ASHESH KUMAR PRUSTY, SUJIT SATAP	288/2024
21	D-JCRLA/124/2023 JCRLA/124/2023	SAMBHRANT KESHARI PATTNAIK MP	SAROJ KUMAR ROUTRAY, ASHESH KUMAR PRUSTY, SUJIT SATAP	289/2024
22	D-JCRLA/63/2015 JCRLA/63/2015	JAPANI@JIBANJAYA DAS MP	M/S.EKTA AGARWAL	290/2024
23	D-TRP(C)/52165/2024 TRP(C)/ /	PINKINA PRADHAN MP	MANORANJAN DAS	430/2024
24	D-TRP(C)/52166/2024 TRP(C)/ /	AMISHA MISHRA MP	SANDHYARANI PANI	431/2024
25	D-TRP(C)/52405/2024 TRP(C)/ /	RANJITA JENA MP	PRAVASH CHANDRA JENA	432/2024
26	D-CONTC/42894/2024	SUNDARAM FINANCE LIMITED	ADV.	

	CONTC/7220/2024	MP		487/2024
27	D-CONTC/5589/2024	LAXMI NARAYAN PADHY		
	CONTC/1509/2024	MP		488/2024
28	D-RPFAM/51297/2024	SATYA SUNDAR SETHY	HIMANSHU SEKHAR MISHRA	
	RPFAM/ /	MP		562/2024
29	D-RPFAM/19614/2024	BAVISETTY SANTOSH KUMAR@B. SANTOSH KUMAR	DEVI KSEMA RANDA	
	RPFAM/142/2024	MP		563/2024
30	D-RPFAM/52364/2024	BULU SAGADIA	PRASANTA KUMAR NANDA	
	RPFAM/ /	MP		564/2024
31	D-RPFAM/52364/2024	BULU SAGADIA	PRASANTA KUMAR NANDA	
	RPFAM/ /	MP		565/2024
32	D-MATA/51728/2024	ARNAPURNA SETHI	HIMANSHU BHUSAN DASH	
	MATA/ /	MP		575/2024
33	D-MATA/51077/2024	PRIYANKA SNIGDHA JENA	ALEKH CHANDRA MOHANTY	
	MATA/440/2024	MP		576/2024
34	D-MATA/50296/2024	BASANTA KALTA	MANAS KUMAR CHAND	
	MATA/ /	MP		577/2024
35	D-MATA/53/2009	PRAMATI MISHRA		
	MATA/53/2009	MP		578/2024
36	D-MATA/25844/2024	SIBANANDA JENA		
	MATA/257/2024	MP		579/2024
37	D-MATA/51821/2024	GAYATRI BARIK	BRUNDABAN ROUT	
	MATA/ /	MP		580/2024
38	D-CMAPL/515/2015	GANGADHAR PATRI	MR.B.B.DASH	
	CMAPL/515/2015	MP		634/2024
39	D-FAO/52414/2024	M.D., ORISSA STATE ROAD TRANSPORT CORPORATION	PRADIP KASHIDAS	
	FAO/ /	MP		1039/2024
40	D-FAO/52414/2024	M.D., ORISSA STATE ROAD TRANSPORT CORPORATION	PRADIP KASHIDAS	
	FAO/ /	MP		1040/2024
41	D-SA/279/1996	SAILENDRANATH	M/S.S.MISRA	
	SA/279/1996	MP		1144/2024
42	D-SA/279/1996	SAILENDRANATH	M/S.S.MISRA	
	SA/279/1996	MP		1145/2024
43	D-SA/279/1996	SAILENDRANATH	M/S.S.MISRA	
	SA/279/1996	MP		1146/2024
44	D-SA/279/1996	SAILENDRANATH	M/S.S.MISRA	
	SA/279/1996	MP		1147/2024
45	D-SA/279/1996	SAILENDRANATH	M/S.S.MISRA	
	SA/279/1996	MP		1148/2024
46	D-SA/279/1996	SAILENDRANATH	M/S.S.MISRA	
	SA/279/1996	MP		1149/2024
47	D-CRLREV/37821/2024	BISWANATH SAHOO	LAXMIDHAR DASH	
	CRLREV/ /	MP		1159/2024
48	D-CRLREV/37821/2024	BISWANATH SAHOO	LAXMIDHAR DASH	
	CRLREV/ /	MP		1160/2024
49	D-CRLREV/37054/2024	ASHOK KUMAR PANDA	SARATHI JYOTI MOHANTY	
	CRLREV/ /	MP		1161/2024
50	D-CRLREV/37834/2024	BIDHUBHUSAN NAYAK	PRATIK DASH	
	CRLREV/ /	MP		1162/2024
51	D-CRLREV/37856/2024	BHAGABAN HARIJAN @ BAGH	RAJIB LOCHAN PATTNAIK	
	CRLREV/ /	MP		1163/2024
52	D-CRLREV/37856/2024	BHAGABAN HARIJAN @ BAGH	RAJIB LOCHAN PATTNAIK	
	CRLREV/ /	MP		1164/2024
53	D-CRLREV/20695/2024	SUSHANTA BADHEI@SUSANTA BADHEI		
	CRLREV/346/2024	MP		1165/2024
54	D-CRLREV/37938/2024	RAMA CHANDRA BEHERA	PRASANTA KUMAR NANDA	
	CRLREV/ /	MP		1166/2024
55	D-CRLREV/37938/2024	RAMA CHANDRA BEHERA	PRASANTA KUMAR NANDA	
	CRLREV/ /	MP		1167/2024
56	D-CRLREV/37997/2024	RASHMI RANJAN SETHY	MAMATA MISHRA	
	CRLREV/ /	MP		1168/2024
57	D-RSA/43174/2024	KAPAL BASUDEVA @ K.BASUDEV	SANJAY KUMAR PRADHAN	
	RSA/363/2024	MP		1468/2024

58	D-RSA/278/2018 RSA/278/2018	MADAN SAHU MP	M/S.GAUTAM MISRA	1469/2024
59	D-RSA/8181/2024 RSA/116/2024	PADAN JENA MP	TRILOCHAN PANIGRAHI	1470/2024
60	D-RSA/62/2022 RSA/62/2022	PADAN JENA MP	TRILOCHAN PANIGRAHI	1471/2024
61	D-RSA/52270/2024 RSA/ /	SANTOSH KUMAR SEN MP	SUSANTA KUMAR DASH	1472/2024
62	D-RSA/52278/2024 RSA/ /	BINODINI SEN MP	SUSANTA KUMAR DASH	1473/2024
63	D-RSA/52279/2024 RSA/ /	UTTAR KUMAR SEN MP	SUSANTA KUMAR DASH	1474/2024
64	D-RSA/52283/2024 RSA/ /	MAHENDRA KUMAR SEN MP	SUSANTA KUMAR DASH	1475/2024
65	D-RSA/241/2009 RSA/241/2009	URMILA SAHU MP	M/S.A.K.MAHAKUD	1476/2024
66	D-RSA/52332/2024 RSA/ /	NARASINGH RANA MP	SAMIR KUMAR MISHRA(SR. ADV.)	1477/2024
67	D-RSA/52311/2024 RSA/ /	ROHITA MALLA@ROHITA KUMAR MALLA MP	SAMIR KUMAR MISHRA, (SR. ADV.)	1478/2024
68	D-RSA/51088/2024 RSA/ /	SILPA KHANDELWAL MP	AMIT KUMAR NATH	1479/2024
69	D-RSA/52362/2024 RSA/ /	KAPIL CHARAN MOHANTY MP	BIBEKANANDA BHUYAN	1480/2024
70	D-RSA/52365/2024 RSA/ /	KAPIL CHARAN MOHANTY MP	BIBEKANANDA BHUYAN	1481/2024
71	D-RSA/52368/2024 RSA/ /	JYOTSHNAMAYEE MOHANTY MP	BIBEKANANDA BHUYAN	1482/2024
72	D-CMP/52256/2024 CMP/ /	NALLA GOVIND RAO MP	BHABANI SANKAR TRIPATHY (1)	1508/2024
73	D-CMP/52258/2024 CMP/ /	PRADEEP KUMAR KAR MP	MAHESWAR MOHANTY	1509/2024
74	D-CMP/52314/2024 CMP/ /	SATYAJIT PATNAIK MP	TANMAY MISHRA	1510/2024
75	D-CMP/52350/2024 CMP/ /	M/S. SENBO ENGINEERING LTD., KOLKATA MP	NIROD KUMAR SAHU	1511/2024
76	D-CMP/52403/2024 CMP/ /	BHARAT SAHU MP	TUSAR KUMAR MISHRA	1512/2024
77	D-CMP/52410/2024 CMP/ /	DAMAYANTI SAHOO MP	TUSAR KUMAR MISHRA	1513/2024
78	D-BLAPL/10148/2024 BLAPL/3231/2024	GYANA RANJAN PRUSTY MP	BISWAJIT MOHAPATRA,SUBRATA PANDA, R.K.PARIDA	1644/2024
79	D-BLAPL/37350/2024 BLAPL/12546/2024	JAYAKRUSHNA SAHOO MP	PRADIPTA BEURA	1645/2024
80	D-BLAPL/9640/2024 BLAPL/3078/2024	RAJEEV LOCHAN DAS MP	BIBHUTI BHUSAN MISHRA	1646/2024
81	D-BLAPL/13993/2024 BLAPL/4759/2024	SAMIT MAHALING @ MAHALINGA MP		1647/2024
82	D-BLAPL/28947/2024 BLAPL/10008/2024	SOMANATH @ SHYAMA ROUT MP	MANAS KUMAR CHAND	1648/2024
83	D-BLAPL/8669/2024 BLAPL/3093/2024	DEVIDUTTA PANIGRAHI MP	BHABANI SHANKAR RAYAGURU,JAGANATH PATNAIK(Sr Adv)	1649/2024
84	D-BLAPL/17494/2024 BLAPL/6058/2024	CHIKUN SETHI @ SETHY MP	LAMBODOR ACHARI	1650/2024
85	D-ABLAPL/34439/2024 ABLAPL/13049/2024	MAHADEV GOUDA MP		2861/2024
86	D-ABLAPL/34469/2024 ABLAPL/13032/2024	AJAYA BEHERA MP		2862/2024
87	D-ABLAPL/16640/2021 ABLAPL/16640/2021	GOBINDA NAIK MP		2863/2024
88	D-ABLAPL/16731/2021 ABLAPL/16731/2021	GOBINDA NAIK MP		2864/2024
89	D-ABLAPL/31468/2024	SK.MUSTAK ALLI	JAYAKRISHNA MOHAPATRA	

	ABLAPL/11726/2024	MP		2865/2024
90	D-ABLAPL/2622/2020	LAXMIPRIYA BEHERA		
	ABLAPL/2622/2020	MP		2866/2024
91	D-ABLAPL/19772/2024	SUNAKAR MOHAPATRA		
	ABLAPL/7176/2024	MP		2867/2024
92	D-ABLAPL/34370/2024	ABHIMANYU JENA		
	ABLAPL/13099/2024	MP		2868/2024
93	D-ABLAPL/34372/2024	SAMIR MALLIK @ SAMIRA MALLICK		
	ABLAPL/13014/2024	MP		2869/2024
94	D-ABLAPL/35531/2024	GOURAHARI ROUT		
	ABLAPL/13535/2024	MP		2870/2024
95	D-ABLAPL/32775/2024	SUDARSAN PATRA		
	ABLAPL/12383/2024	MP		2871/2024
96	D-ABLAPL/33166/2024	RAJESH KUMAR MOHAPATRA @ SIKUN		
	ABLAPL/12432/2024	MP		2872/2024
97	D-ABLAPL/10004/2020	SUKRI @ SUKADEI MAJHI		
	ABLAPL/10004/2020	MP		2873/2024
98	D-ABLAPL/4205/2022	SUJAYA SARKAR		
	ABLAPL/4205/2022	MP		2874/2024
99	D-ABLAPL/35860/2024	SURAT BEHERA @ SURATHA KUMAR BEHERA		
	ABLAPL/13843/2024	MP		2875/2024
100	D-ABLAPL/33852/2024	RAKESH SUKULA @ RAKESH BEHERA		
	ABLAPL/12759/2024	MP		2876/2024
101	D-ABLAPL/33132/2024	BIJAY KUMAR ARISAL		
	ABLAPL/12800/2024	MP		2877/2024
102	D-ABLAPL/35790/2024	DHIREN SAHU @ AMAN SAHU		
	ABLAPL/13657/2024	MP		2878/2024
103	D-ABLAPL/31631/2024	GANESH HANTAL		
	ABLAPL/12903/2024	MP		2879/2024
104	D-ABLAPL/34628/2024	DILESWAR NAIK		
	ABLAPL/13101/2024	MP		2880/2024
105	D-ABLAPL/34631/2024	PREMANANDA NAIK	RONIT GHOSH	
	ABLAPL/13655/2024	MP		2881/2024
106	D-ABLAPL/21427/2024	KARNA MAJHI	AKSHAYA KUMAR SAHOO	
	ABLAPL/8443/2024	MP		2882/2024
107	D-ABLAPL/25271/2024	PRIYABRATA NAYAK	M/S SATYAPRAKASH DHAL	
	ABLAPL/9393/2024	MP		2883/2024
108	D-ABLAPL/24253/2024	AJAY SA	UMA SHANKAR PATEL	
	ABLAPL/8936/2024	MP		2884/2024
109	D-ABLAPL/5310/2020	KUNA BEHERA	Suraj Mohanty	
	ABLAPL/5310/2020	MP		2885/2024
110	D-ABLAPL/14700/2020	CHAMAN XAXA	BIJAYA KUMAR RAGADA	
	ABLAPL/14700/2020	MP		2886/2024
111	D-MACA/52183/2024	KAILASH CHANDRA BEHERA	BISHNU BRATA SINGH	
	MACA/ /	MP		2982/2024
112	D-MACA/52184/2024	RAJENDRA KUMAR PATRA	BISHNU BRATA SINGH	
	MACA/ /	MP		2983/2024
113	D-MACA/52183/2024	KAILASH CHANDRA BEHERA	BISHNU BRATA SINGH	
	MACA/ /	MP		2984/2024
114	D-MACA/516/2019	RINA DIGAL	M/S.BIJAYA KU.BEHERA 1	
	MACA/516/2019	MP		2985/2024
115	D-MACA/516/2019	RINA DIGAL	M/S.BIJAYA KU.BEHERA 1	
	MACA/516/2019	MP		2986/2024
116	D-MACA/516/2019	RINA DIGAL	M/S.BIJAYA KU.BEHERA 1	
	MACA/516/2019	MP		2987/2024
117	D-MACA/50137/2024	THE MANAGER TP HUB, ORIENTAL INSURANCE COMPANY LIMITED, BALPUR	MANCEN BEHARI DANIBALPUR	
	MACA/ /	MP		2988/2024
118	D-MACA/682/2015	PRAMILA SINGH		
	MACA/682/2015	MP		2989/2024
119	D-MACA/46654/2024	DIVISIONAL MANAGER M/S.ORIENTAL INSURANCE COMPANY LIMITED, CUTTACK	BIRKISH KUMAR MOHANTY	
	MACA/ /	MP		2990/2024
120	D-MACA/49050/2024	TATA AIG GENERAL INSURANCE CO.LTD, BBSR	ALI KHAN	
	MACA/ /	MP		2991/2024

121	D-MACA/52269/2024 MACA/ /	D.M., M/S ORIENTAL INSURANCE CO. LTDA, MP	DAMTAJI KHAN	2992/2024
122	D-MACA/52288/2024 MACA/ /	SURAYA KULDI @ SURJA MP	ANANGA KUMAR OTTA	2993/2024
123	D-MACA/52288/2024 MACA/ /	SURAYA KULDI @ SURJA MP	ANANGA KUMAR OTTA	2994/2024
124	D-MACA/51319/2024 MACA/ /	B.M., M/S NATIONAL INSURANCE CO. LTD, MP	BAKASORE KUMAR MOHANTY	2995/2024
125	D-MACA/494/2018 MACA/494/2018	BRANCH MANAGER,ORIENTAL INSURANCE CO.LTD. MP		2996/2024
126	D-CRLA/37798/2024 CRLA/ /	ASWANI SAHU MP	RAJENDRA KUMAR MUND	3243/2024
127	D-CRLA/109/2022 CRLA/109/2022	KRUSHNA CHANDRA@KRUSHNA PRADH MP	GOPAL KRISHNA NAYAK	3244/2024
128	D-CRLA/36438/2024 CRLA/1302/2024	SANYA POLAI@SANYASI POLEI@SANIA MP	HOJOTIRMAYA SAHOO	3245/2024
129	D-CRLA/29236/2024 CRLA/974/2024	DASHARATHI TUDU MP	SATYA RANJAN MULIA	3246/2024
130	D-CRLA/37904/2024 CRLA/ /	MANGAL MARNDI MP	SURYAKANTA DWIBEDI	3247/2024
131	D-CRLA/37904/2024 CRLA/ /	MANGAL MARNDI MP	SURYAKANTA DWIBEDI	3248/2024
132	D-CRLA/37911/2024 CRLA/ /	AJIT MAJHI MP	SURYAKANTA DWIBEDI	3249/2024
133	D-CRLA/37911/2024 CRLA/ /	AJIT MAJHI MP	SURYAKANTA DWIBEDI	3250/2024
134	D-CRLA/18259/2024 CRLA/666/2024	JAGU ADAKATIA MP	DEBASIS SAHOO	3251/2024
135	D-CRLA/37923/2024 CRLA/ /	HUBILAL NAIK MP	JNYANANANDA PANDA	3252/2024
136	D-CRLA/37923/2024 CRLA/ /	HUBILAL NAIK MP	JNYANANANDA PANDA	3253/2024
137	D-CRLA/37498/2024 CRLA/1295/2024	SANURJYA NAIK MP	ARJUN NAIK	3254/2024
138	D-CRLA/37927/2024 CRLA/ /	NAKULA DIGAL MP	SUSANTA KUMAR LENKA	3255/2024
139	D-CRLA/37927/2024 CRLA/ /	NAKULA DIGAL MP	SUSANTA KUMAR LENKA	3256/2024
140	D-CRLA/37927/2024 CRLA/ /	NAKULA DIGAL MP	SUSANTA KUMAR LENKA	3257/2024
141	D-CRLA/238/2022 CRLA/238/2022	DAMBARUDHARA BHATRA@DAMBARU MP	JYOTIRMAYA SAHOO	3258/2024
142	D-CRLA/37984/2024 CRLA/ /	KATI BABU @ BIRENDRA BEHERA MP	SANTOSH KUMAR NANDA	3259/2024
143	D-CRLA/37984/2024 CRLA/ /	KATI BABU @ BIRENDRA BEHERA MP	SANTOSH KUMAR NANDA	3260/2024
144	D-CRLA/37998/2024 CRLA/ /	AKRURA BISHI MP	SURYAKANTA DWIBEDI	3261/2024
145	D-CRLA/37998/2024 CRLA/ /	AKRURA BISHI MP	SURYAKANTA DWIBEDI	3262/2024
146	D-CRLMC/29953/2024 CRLMC/3812/2024	SURESH KUMAR SHARMA MP	SATYA SMRUTI MOHANTY	3344/2024
147	D-CRLMC/37832/2024 CRLMC/ /	BASANTA @ BASANT MUNDA MP	BHOJRAJ SETH	3345/2024
148	D-CRLMC/37838/2024 CRLMC/ /	SWAPANIL SAHOO MP	DEBA PRASAD DAS	3346/2024
149	D-CRLMC/37849/2024 CRLMC/ /	NISHANT PRAKASH JAISWAL MP	PABITRA KUMAR PAIK	3347/2024
150	D-CRLMC/37859/2024 CRLMC/ /	DILLIP KUMAR SWAIN MP	NRUSINGH CH. ROUT	3348/2024
151	D-CRLMC/10117/2024 CRLMC/1143/2024	PANKAJ SAHU MP		3349/2024
152	D-CRLMC/37909/2024	PREMANANDA PANIGRAHI	KIRTAN DANG	

	CRLMC/ /	MP		3350/2024
153	D-CRLMC/37916/2024	DHANANJAYA SARANGI	MANAS KUMAR CHAND	
	CRLMC/ /	MP		3351/2024
154	D-CRLMC/37922/2024	KALPATARU PANDA	SATYABAN SAHOO	
	CRLMC/ /	MP		3352/2024
155	D-CRLMC/33901/2024	KABUL @ LAXMAN KHORA @ KABULA KHORA		
	CRLMC/4326/2024	MP		3353/2024
156	D-CRLMC/22641/2024	ANTARYAMI PANDA		
	CRLMC/2854/2024	MP		3354/2024
157	D-CRLMC/21113/2024	PUSPALATA SWAIN	PARSURAM PARIJA	
	CRLMC/2707/2024	MP		3355/2024
158	D-CRLMC/37951/2024	SRIKANTA SAHU	KOUSIK ANANDA GURU	
	CRLMC/ /	MP		3356/2024
159	D-CRLMC/37982/2024	DILLIP KUMAR JENA @ DILU	DIBYAJYOTI NAYAK	
	CRLMC/ /	MP		3357/2024
160	D-CRLMC/37978/2024	SUBHANKAR BAL	MAMTA TRIPATHY	
	CRLMC/ /	MP		3358/2024
161	D-CRLMC/37990/2024	RAJENDRA NARAYAN DAS	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		3359/2024
162	D-CRLMC/37994/2024	PRAVAKAR JENA	KIRTAN BADHEI	
	CRLMC/ /	MP		3360/2024
163	D-CRLMC/37993/2024	GOPINATH PRADHAN @ GOPI NATHA PRADHAN	ADHUM RATH	
	CRLMC/ /	MP		3361/2024
164	D-CRLMC/38018/2024	SANJAY SAHU@SANJAY KUMAR SAHU	SHIBANI SHANKAR PRADHAN	
	CRLMC/ /	MP		3362/2024
165	D-WA/52150/2024	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	
	WA/ /	MP		8665/2024
166	D-WA/52225/2024	COLLECTOR-CUM-CHAIRMAN, SPECIAL PBIANNINGUMATHORSIFY, ATHAGARH		
	WA/ /	MP		8666/2024
167	D-WA/52225/2024	COLLECTOR-CUM-CHAIRMAN, SPECIAL PBIANNINGUMATHORSIFY, ATHAGARH		
	WA/ /	MP		8667/2024
168	D-WA/52150/2024	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	
	WA/ /	MP		8668/2024
169	D-WA/52150/2024	STATE OF ODISHA	UMESH CHANDRA BEHURA, A.G.A.	
	WA/ /	MP		8669/2024
170	D-WA/52151/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/ /	MP		8670/2024
171	D-WA/52151/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/ /	MP		8671/2024
172	D-WA/52151/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/ /	MP		8672/2024
173	D-WA/52268/2024	SURYA NARAYAN SAHU	DR. JITENDRA KUMAR LENKA	
	WA/ /	MP		8673/2024
174	D-WA/52178/2024	GOURI SHANKAR PRASAD	SATYANARAYAN MISHRA	
	WA/ /	MP		8674/2024
175	D-WA/52178/2024	GOURI SHANKAR PRASAD	SATYANARAYAN MISHRA	
	WA/ /	MP		8675/2024
176	D-WA/52154/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/ /	MP		8676/2024
177	D-WA/52154/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/ /	MP		8677/2024
178	D-WA/52154/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/ /	MP		8678/2024
179	D-WA/52179/2024	DG AND IG OF POLICE, CUTTACK	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		8679/2024
180	D-WA/52179/2024	DG AND IG OF POLICE, CUTTACK	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		8680/2024
181	D-WA/52179/2024	DG AND IG OF POLICE, CUTTACK	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		8681/2024
182	D-WA/52155/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8682/2024
183	D-WA/52155/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8683/2024

184	D-WA/52155/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8684/2024
185	D-WA/52181/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8685/2024
186	D-WA/52156/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8686/2024
187	D-WA/52156/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8687/2024
188	D-WA/52156/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8688/2024
189	D-WA/52182/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	8689/2024
190	D-WA/52182/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	8690/2024
191	D-WA/52182/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	8691/2024
192	D-WA/52157/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8692/2024
193	D-WA/52157/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8693/2024
194	D-WA/52157/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8694/2024
195	D-WA/52272/2024 WA/ /	PRINCIPAL OF GOVERNMENT POLYTECHNIC, MP	M.C. GUNAKUMAR BAL,A.G.A	8695/2024
196	D-WA/52272/2024 WA/ /	PRINCIPAL OF GOVERNMENT POLYTECHNIC, MP	M.C. GUNAKUMAR BAL,A.G.A	8696/2024
197	D-WA/44052/2024 WA/2912/2024	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	8697/2024
198	D-WA/52273/2024 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	8698/2024
199	D-WA/52273/2024 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	8699/2024
200	D-WA/52273/2024 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	8700/2024
201	D-WA/52158/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8701/2024
202	D-WA/52158/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8702/2024
203	D-WA/52158/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8703/2024
204	D-WA/52274/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	8704/2024
205	D-WA/52274/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	8705/2024
206	D-WA/52391/2024 WA/ /	SHANTI MANJARI DEI MP	MILAN KANUNGO	8706/2024
207	D-WA/52274/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	8707/2024
208	D-WA/52159/2024 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.G.A.	8708/2024
209	D-WA/52159/2024 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.G.A.	8709/2024
210	D-WA/52159/2024 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.G.A.	8710/2024
211	D-WA/52160/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8711/2024
212	D-WA/52160/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8712/2024
213	D-WA/52160/2024 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	8713/2024
214	D-WP(C)/52149/2024 WP(C)/31774/2024	M/S JASODA NURSING SCHOOL, SUBARNA, MP	SUBRANKAR ROUT	16989/2024
215	D-WP(C)/49102/2024	MAA SANTOSHI SHG,BARGARH	SAILABALA JENA	

	WP(C)/29370/2024	MP		16990/2024
216	D-WP(C)/8620/2020 WP(C)/8620/2020	TARUN KUMAR MOHAPATRA MP		16991/2024
217	D-WP(C)/52163/2024 WP(C)/31732/2024	SURENDRA NATH LENKA MP	SUJATA JENA	16992/2024
218	D-WP(C)/52171/2024 WP(C)/31718/2024	KIAMANI MADHEI @ KISMANI MADHEI MP	ARIJEET MISHRA	16993/2024
219	D-WP(C)/52172/2024 WP(C)/31758/2024	SUBRAT MISHRA MP	CHANDIPRASAD SAHANI	16994/2024
220	D-WP(C)/52109/2024 WP(C)/31656/2024	M/S COASTAL CONSTRUCTION, JAGATSINHA MP	SHIPKUMAR DASH	16995/2024
221	D-WP(C)/52180/2024 WP(C)/31727/2024	SANDHYARANI JHANKAR MP	BIPLABA P.B. BHALI	16996/2024
222	D-WP(C)/51680/2024 WP(C)/31475/2024	KALYANMAYEE SELF HELP GROUP, JALESA MP	SMARAV DAS	16997/2024
223	D-WP(C)/52185/2024 WP(C)/31700/2024	SRUSTIDHAR DAS MP	PRAFULLA KUMAR MOHAPATRA	16998/2024
224	D-WP(C)/52186/2024 WP(C)/31702/2024	BRUNDABAN PRUSTY MP	PRAFULLA KUMAR MOHAPATRA	16999/2024
225	D-WP(C)/52187/2024 WP(C)/ /	KULAMANI DASH MP	SANTOSH KUMAR DASH	17000/2024
226	D-WP(C)/52189/2024 WP(C)/31721/2024	BHASKAR BARIK MP	PRAFULLA KUMAR MOHAPATRA	17001/2024
227	D-WP(C)/52188/2024 WP(C)/31719/2024	TUSARKANTA PANDA MP	PRAFULLA KUMAR MOHAPATRA	17002/2024
228	D-WP(C)/52192/2024 WP(C)/31716/2024	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP MP	SHANKAR KUMAR BHADRARI BHADRAK	17003/2024
229	D-WP(C)/52194/2024 WP(C)/ /	BINAYA KUMART SINHA MP	BIJAYA KUMAR PATTANAİK	17004/2024
230	D-WP(C)/37265/2024 WP(C)/22561/2024	SUBRAT KUMAR MAHAPATRA MP		17005/2024
231	D-WP(C)/52164/2024 WP(C)/ /	GULSAN BEGUM MP	SAMARENDRA BEURA	17006/2024
232	D-WP(C)/52198/2024 WP(C)/31755/2024	M/S FAMOUS SECURITY SERVICE, BBSR MP	DHANANJAYA MUND	17007/2024
233	D-WP(C)/26956/2024 WP(C)/19179/2024	MANORANJAN ROUT MP	LALITA NARAYAN PATTNAİK	17008/2024
234	D-WP(C)/16913/2019 WP(C)/16913/2019	KARTIKESWAR BEHERA MP		17009/2024
235	D-WP(C)/22122/2024 WP(C)/12490/2024	M/S. GALAXY BAR AND RESTAURANT, NAYAGAR MP	AYITARNARAYAN RAY, R.P.KAR	17010/2024
236	D-WP(C)/52215/2024 WP(C)/31724/2024	TAPAN KUMAR PRADHAN MP	ASHUTOSH MISHRA	17011/2024
237	D-WP(C)/52218/2024 WP(C)/31723/2024	PRASHANT KUMAR GUPTA MP	SIDHESWAR MALLİK	17012/2024
238	D-WP(C)/52220/2024 WP(C)/ /	RABI BEHERA MP	PREMRAJ GOUDA	17013/2024
239	D-WP(C)/16082/2023 WP(C)/16082/2023	SRI SRI RUKMINI RADHAKANTA @ RADHAKRISHNAMOORTHY MP	MAHAPRABHU, GANJAM	17014/2024
240	D-WP(C)/52222/2024 WP(C)/31742/2024	KAMAL LOCHAN BEHERA MP	SATYAJIT MOHAPATRA (2)	17015/2024
241	D-WP(C)/52228/2024 WP(C)/ /	MUNNI DEVI AGARWALLA MP	MANOJ KUMAR PANDA	17016/2024
242	D-WP(C)/52233/2024 WP(C)/ /	KISAN KUMAR MALLICK MP	ANJAN KUMAR BISWAL	17017/2024
243	D-WP(C)/5351/2021 WP(C)/5351/2021	PRAMOD KUMAR SAHOO MP	SUBHASREE MOHANTY	17018/2024
244	D-WP(C)/52235/2024 WP(C)/ /	RAJIB LOCHAN SWAIN @ RAJIB SWAIN MP	NRUSINGH CH. ROUT	17019/2024
245	D-WP(C)/52236/2024 WP(C)/31734/2024	GUJIDARADA SERVICE CO OPERATIVE SOCIETY MP	BIKRAM DALAI	17020/2024
246	D-WP(C)/52238/2024 WP(C)/ /	PRADIP KUMAR SWAIN MP	NRUSINGH CH. ROUT	17021/2024

247	D-WP(C)/52239/2024 WP(C)/31736/2024	NABIN KIRAN WOMEN SELF HELP GROUPS MP	BHADRA KUMAR DALAI	17022/2024
248	D-WP(C)/52240/2024 WP(C)/ /	PUNA SWAIN @ JANAKI SWAIN MP	DILLIP KUMAR PARIDA	17023/2024
249	D-WP(C)/27370/2024 WP(C)/16334/2024	PYASA PATTANAIAK MP	SAIBRATA RATH (MR.P.K.RATH)	17024/2024
250	D-WP(C)/45830/2024 WP(C)/27283/2024	MUKESH KUMAR SHARMA MP	SAIBRATA RATH	17025/2024
251	D-WP(C)/44786/2024 WP(C)/26284/2024	M/S. BASANT RICE INDUSTRIES PVT. LTD. MP	HIMANSHU SEKHAR MISHRA	17026/2024
252	D-WP(C)/52244/2024 WP(C)/ /	M/S. AGP TRANSPORT, BBSR MP	KAJAL SAHOO	17027/2024
253	D-WP(C)/52247/2024 WP(C)/31740/2024	RUNA MALLICK MP	TRILOCHAN NANDA	17028/2024
254	D-WP(C)/52248/2024 WP(C)/ /	CHOUDHURY ASIS SARAN MP	RUDRA NARAYAN PARIJA	17029/2024
255	D-WP(C)/9407/2015 WP(C)/9407/2015	TUNILATA BEHERA MP	MR PRAFULLA KU RATHM/S.ALOK KU.MOHAPATRA	17030/2024
256	D-WP(C)/11925/2019 WP(C)/11925/2019	NISHAKAR PRADHAN MP	M/S.MAHESWAR MOHANTY	17031/2024
257	D-WP(C)/52251/2024 WP(C)/ /	DASARATHI HATI MP	SUBHENDU KUMAR DAS	17032/2024
258	D-WP(C)/52253/2024 WP(C)/ /	NAMITA SAHU MP	AMIT PRASAD BOSE	17033/2024
259	D-WP(C)/52175/2024 WP(C)/ /	RABI NARAYAN PUHAN MP	CHITRASEN PARIDA	17034/2024
260	D-WP(C)/52152/2024 WP(C)/ /	BISWAJIT MALLA MP	PRABODHA CHANDRA NAYAK	17035/2024
261	D-WP(C)/52263/2024 WP(C)/ /	MIHIR KUMAR RATH MP	PABITRA KUMAR NAYAK	17036/2024
262	D-WP(C)/52264/2024 WP(C)/ /	M/S. RELIABLE SECURITY AND INTELLIGENCE MP	AKSHAY KUMAR PATI JENA, CUTTACK	17037/2024
263	D-WP(C)/52266/2024 WP(C)/ /	M/S DIVINE EDUCATION AND CHARITABLE MP	BIBHUSANI PRASAD MOHANTY	17038/2024
264	D-WP(C)/52267/2024 WP(C)/ /	NIRANJAN NAYAK MP	SASWATI MOHAPATRA	17039/2024
265	D-WP(C)/47895/2024 WP(C)/29307/2024	SAROJINI PATI MP		17040/2024
266	D-WP(C)/48300/2024 WP(C)/29579/2024	DR. SUBAS CHANDRA DAS MP		17041/2024
267	D-WP(C)/52275/2024 WP(C)/ /	JAY SANTOSHIMAA S.H.G., BHADRAK MP	SANGRAMJIT PANDA	17042/2024
268	D-WP(C)/52276/2024 WP(C)/ /	MAHALAXMI S.H.G., BHADRAK MP	SANGRAMJIT PANDA	17043/2024
269	D-WP(C)/52277/2024 WP(C)/ /	ZEENAT S.H.G., BHADRAK MP	SANGRAMJIT PANDA	17044/2024
270	D-WP(C)/50157/2024 WP(C)/30443/2024	BRAJ MINING CORPORATION LIMITED., MP	KONINKR MAR PATRA	17045/2024
271	D-WP(C)/52281/2024 WP(C)/ /	KSHITIREKHA PANDA MP	NAGEN KUMAR BARIK	17046/2024
272	D-WP(C)/52282/2024 WP(C)/ /	M/S. NIKHIL RANJAN ROUT MP	PANKAJ KUMAR NAYAK	17047/2024
273	D-WP(C)/52284/2024 WP(C)/ /	ANNAPURNA NAYAK MP	SANJAY KUMAR PATTANAIAK	17048/2024
274	D-WP(C)/52287/2024 WP(C)/31776/2024	THE EXECUTIVE ENGINEER (ELECTRICAL), MP	AKEDKHOORDMAHAPRADA	17049/2024
275	D-WP(C)/52295/2024 WP(C)/ /	MURALIDHAR SETHI MP	KISHORE KUMAR MISHRA	17050/2024
276	D-WP(C)/52285/2024 WP(C)/31763/2024	DIPTI RANJAN NAYAK MP	RAKESH KUMAR SARANGI	17051/2024
277	D-WP(C)/28761/2021 WP(C)/28761/2021	BIBHUTIBHUSAN SATPATHY MP		17052/2024
278	D-WP(C)/23128/2015	SASMITA ROUT@DALALI	M/S.SATYABRATA MOHANTY	

	WP(C)/23128/2015	MP		17053/2024
279	D-WP(C)/52304/2024 WP(C)/ /	SANYASI PRADHAN MP	PRAFULLA KUMAR MOHAPATRA	17054/2024
280	D-WP(C)/47211/2024 WP(C)/28596/2024	PRAHALLAD MALLIK MP	SAROJA KANTA SAMAL	17055/2024
281	D-WP(C)/52305/2024 WP(C)/ /	THE ODIWESTERN SERVICE PROVIDER, <del>SAMBALPUR</del> MP	SAMBALPUR KUMAR MISHRA	17056/2024
282	D-WP(C)/52309/2024 WP(C)/ /	HARISH CHANDRA JENA MP	HIMANSU SEKHAR SATAPATHY	17057/2024
283	D-WP(C)/52310/2024 WP(C)/ /	MADAN SINGH @ MADAN BAHADUR SINGH MP	CHHIRENDRA KUMAR MOHAPATRA	17058/2024
284	D-WP(C)/52313/2024 WP(C)/ /	RAMESH DEHURI MP	PRASANTA KUMAR NANDA	17059/2024
285	D-WP(C)/52315/2024 WP(C)/ /	UPAMA KALO MP	BHABANI SANKAR TRIPATHY (1)	17060/2024
286	D-WP(C)/52323/2024 WP(C)/ /	ASHOK KUMAR PRADHAN MP	ABINASH ROURAY	17061/2024
287	D-WP(C)/52325/2024 WP(C)/ /	UPENDRA KUMAR PRADHAN MP	SIBAPRASAD PATI	17062/2024
288	D-WP(C)/52329/2024 WP(C)/ /	BISWOJITA PRIYADARSHINI MP	ASIT KUMAR CHAUDHURY	17063/2024
289	D-WP(C)/52331/2024 WP(C)/ /	SRIDHAR PRUSTY MP	SIBAPRASAD PATI	17064/2024
290	D-WP(C)/52335/2024 WP(C)/ /	BIBEKA BARIK MP	PRAKASH CHANDRA DASH	17065/2024
291	D-WP(C)/52337/2024 WP(C)/ /	JAYA CH. PRADHAN MP	ARUN KUMAR PATRA	17066/2024
292	D-WP(C)/42468/2023 WP(C)/42468/2023	SRIKANTA KUMAR MISHRA MP	PRAFULLA KUMAR MISHRA	17067/2024
293	D-WP(C)/52336/2024 WP(C)/ /	ANANYA ROURAY MP	LALATENDU SAMANTARAY	17068/2024
294	D-WP(C)/52338/2024 WP(C)/ /	SURESH KUMAR ROUT MP	BISWAJIT NAYAK	17069/2024
295	D-WP(C)/31848/2023 WP(C)/31848/2023	CHAITANYA CHARAN PARAMANIK MP		17070/2024
296	D-WP(C)/52345/2024 WP(C)/ /	SAGAR KUMAR BEHERA MP	ARUN KUMAR PATRA	17071/2024
297	D-WP(C)/5748/2024 WP(C)/3241/2024	RAKESH KUMAR SAMAL MP		17072/2024
298	D-WP(C)/52340/2024 WP(C)/ /	JAYANTA KUMAR PATRA MP	ARUN KUMAR PATRA	17073/2024
299	D-WP(C)/50899/2024 WP(C)/30954/2024	SRI SWAPNESWAR MOHADEV BIJE, BBSRJYOTI PATNAIK MP		17074/2024
300	D-WP(C)/52348/2024 WP(C)/ /	CHANDRAKANTI DHIR MP	ARUN KUMAR PATRA	17075/2024
301	D-WP(C)/16056/2024 WP(C)/8957/2024	DILLIP KUMAR BADAPANDA MP		17076/2024
302	D-WP(C)/52353/2024 WP(C)/ /	PRATAP KESHARI MOHAPATRYA MP	ARUN KUMAR PATRA	17077/2024
303	D-WP(C)/41261/2024 WP(C)/24603/2024	AMAR KUMAR BEHERA MP	RUPESH KUMAR KANUNGO	17078/2024
304	D-WP(C)/52357/2024 WP(C)/ /	SANJEEB KUMAR MISHRA MP	AGNIHOTRA SAHU	17079/2024
305	D-WP(C)/37904/2024 WP(C)/21727/2024	PRABHAT BEHERA MP	ASIT KUMAR CHAUDHURY	17080/2024
306	D-WP(C)/37905/2024 WP(C)/21729/2024	AMULYA SIKANDAR MP	ASIT KUMAR CHAUDHURY	17081/2024
307	D-WP(C)/51011/2024 WP(C)/31040/2024	GYANARANJAN SASMAL MP		17082/2024
308	D-WP(C)/52372/2024 WP(C)/ /	SANDEEP MISHRA MP	AMIYA KUMAR CHHATOI	17083/2024
309	D-WP(C)/52374/2024 WP(C)/ /	UDHAB BETI @ UDDHAB BETI MP	JAJATI KESHARI KHUNTIA	17084/2024

310	D-WP(C)/23367/2023 WP(C)/23367/2023	LAXMIDHAR PAL MP	SHASHI BHUSAN JENA	17085/2024
311	D-WP(C)/7543/2024 WP(C)/3918/2024	AMIYA KUMAR MOHANTY MP	SUBASH CH PANI	17086/2024
312	D-WP(C)/52378/2024 WP(C)/ /	BABITA PATRO MP	DINESH KUMAR PANDA	17087/2024
313	D-WP(C)/52379/2024 WP(C)/ /	BULU MALIK MP	PAMI RATH	17088/2024
314	D-WP(C)/52388/2024 WP(C)/ /	DIVYAM AGARWAL MP	RAMESH AGARWAL	17089/2024
315	D-WP(C)/52395/2024 WP(C)/ /	MADHUSMITA SAMAL MP	HRUDANANDA MOHAPATRA	17090/2024
316	D-WP(C)/52397/2024 WP(C)/ /	SUNIL KUMAR DASH MP	ARUN KUMAR ACHARYA	17091/2024
317	D-WP(C)/52399/2024 WP(C)/ /	AJAY KUMAR MARTHA MP	KUNAL KUMAR SWAIN	17092/2024
318	D-WP(C)/52402/2024 WP(C)/ /	PABITRA SETHY MP	KUNAL KUMAR SWAIN	17093/2024
319	D-WP(C)/52401/2024 WP(C)/ /	SUBRAT KUMAR MISHRA MP	SAILAZA NANDAN DAS	17094/2024
320	D-WP(C)/52406/2024 WP(C)/ /	JAMINI PRASAD SAHU MP	KUNAL KUMAR SWAIN	17095/2024
321	D-WP(C)/52407/2024 WP(C)/ /	CHAKRADHAR MISHRA MP	SHASHI BHUSAN JENA	17096/2024